NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 08.10.2025 TO 02.11.2025

PETITION, APPLICATIONS, ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGOComplex has been relocated to Block-12, CGO Complex, Lodhi Road, NewDelhi.Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	09-10-2025	Company Appeal(Companies Act)	710102088042025		vs	Sec 252 (3) - By Government Body	08-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	PUNEET
	09-10-2025	CA(A) Merger and Amalgamation(Companies Act)	710102088082025		PRIMA ASSOCIATES PRIVATE LTD VS THE OFFICIAL LIQUIDATOR NCLT DELHI		09-10-2025	No of objection 1. application need every pages sign 2. annexures pages missed sign with true copy of every pages 3. date missed in vakalatanama 4 25 rs welfare and 3 rs court fee missed in vakalatanama 5 case type choose & amp;quot; restoration application 6 need to delete extra same pdf uploaded 7 proof of service missed	Akhilesh kumar dwivedi
•	00 40 2025	Company Retition IR (IRC)	740402087802025		CANARA BANK VS SH. SANJAY V	Continu 05(4)	00 40 2025	1. page no. 34 to 37 are not clear. 2. page no. 45 to 48 are cut	CACHIT
4	08-10-2025 10-10-2025	Company Petition IB (IBC) Company Appeal(Companies Act)	710102087892025 710102088492025		CANARA BANK VS SH. SANJAY V ASUDEV	Section 95(1) Any other provision - Govt body	09-10-2025 14-10-2025	page. no of objections: - 1. Rs. 25/- welfare fees and Rs. 3/- court fees missing in vakaltanama 2. proof of service missing	SACHIT Zehra Khan
5	09-10-2025	Company Petition (Companies Act)	710102088342025		SHALINI GUPTA VS SIMPATICO E- SOLUTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-10-2025	WRONG JURISDICTION	Laksh
6	08-10-2025	Contempt Petition (IBC)	710102087812025		IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) M/S SANTUR INFRASTRUCTURE PVT. LTD & ORS	Sec 60(5)	08-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Abhirup
7	10-10-2025	Company Appeal(Companies Act)	710102088542025		IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) M/S SANTUR INFRASTRUCTURE PVT. LTD & ORS	Any other provision - Govt body	14-10-2025	no of objections: - 1. numbering is missing in bookmarking in pdf 2. Rs. 25/- welfare fees and Rs. 3/- court fees in vakaltanama 3. proof of service missing 4. page no-33,34 cut page	Zehra Khan
8	10-10-2025	Company Appeal(Companies Act)	710102088582025		IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) M/S SANTUR INFRASTRUCTURE PVT. LTD & ORS	Any other provision - Govt body	14-10-2025	no of objections: - 1. numbering is missing in bookmarking in pdf 2. Rs. 25/- welfare fees, Rs. 3/- court fees and date missing in vakaltanama 3. proof of service missing	Zehra Khan
9	24-10-2025	Company Petition IB (IBC)	710102093422025		GLOBAL SURVEYORS VS WAPCOS	IBC Under Sec	29-10-2025	page no. 1,2,3,4 separatley index. 2. page no. 7 case type wrong. 3. bookmarking compulsory with page numbering. 4. counsel details missing in index 5. memo of parties missing. 6. 9(3)b affidavit missing. 7. NESL Report missing.	SANDIP
10	14-05-2025	Company Petition (Companies Act)	710102041632025		GEETA AGGARWAL THROUGH SPA YUVRAJ AGGARWAL VS DCM SHRIRAM LIMITED	Sec. 59,Application under any other provisions	14-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ABHISHEK

11	14-10-2025	Company Appeal(Companies Act)	710102089962025	GEETA AGGARWAL THROUGH SPA YUVRAJ AGGARWAL VS DCM	Sec 252 (2)	27-10-2025	no of objections: - 1. all annexures merged in one pdf 2. bookmarking with numbering is mandatory in pdf 3. add all applicant details in online portal 4. counsel sign missed in memo of parties and list of date event 5. need sign every page of application 6. page no-60 to 68,73 to 80 need hindi translate	Lalit
- ''	14-10-2025	Company Appeal(Companies Act)	710102089962025	SHRIRAM LIMITED INTEC CAPITAL LIMITED VS	Sec 252 (3)	27-10-2025	copy 7. page no-70 to 72 blur pages 1. List of dates and events missing. 2. mention bookmarking	Laiit
12	15-10-2025	Company Petition IB (IBC)	710102091202025	JOGENDER LATHER	Section 95(1)	27-10-2025	with page numbering.	INTEC CAPITAL LIMITED
13	15-10-2025	Company Petition IB (IBC)	710102091222025	RUCHI SINHA VS HDFC BANK LIMITED J.C. FLOWERS ASSET	Section 94(1)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	INTEC CAPITAL LIMITED
14	25-10-2025	Company Petition IB (IBC)	710102093882025	RECONSTRUCTION PRIVATE LIMITED VS BLISS HOUSE PRIVATE LIMITED	IBC under Sec	29-10-2025	mention detafult date in form 1 part 4. 2. page no. 256,360,362 need to translate copy. 3. NESL Report missing.	Meghna Mishra
14	25-10-2025	Company Petition IB (IBC)	710102093602025	LIMITED	<i>'</i>	29-10-2025	256,360,362 fleed to translate copy. 5. NESE Report missing.	megrina mishra
15	26-10-2025	Transfer Petition (IBC)	710102094022025	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SDB DEVELOPERS PRIVATE LIMITED J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE	Rule16(d),NCL T Rules,2016 IBC	29-10-2025	case type wrong. 2. volume 1 and 2 separately index missing. 3. need every page sign in application. 4. date missing in vakalatnama. 5. need every page sign and true copy in annexure. 6. mention bookmarking with page numbering.	Sanwal
16	25-10-2025	Company Petition IB (IBC)	710102093872025	LIMITED VS BLISS VILLA (DELHI) PRIVATE LIMITED	IBC under Sec 7	29-10-2025	page no. 378,482,484 need to be translate copy. 2. NESL Report missing.	Meghna Mishra
17	14-10-2025	CA(A) Merger and Amalgamation(Companies Act)	710102089562025	ATEN CAPITAL PRIVATE LIMITED VS BLISS VILLA (DELHI) PRIVATE LIMITED	Sub-section (I) of section 230	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SANDEEP
18	26-10-2025 27-10-2025	Company Petition IB (IBC) Company Petition IB (IBC)	710102094052025	STATE BANK OF INDIA VS INDER SINGH STATE BANK OF INDIA VS MRS. SUKHBIR KAUR	Section 95(1)	30-10-2025 30-10-2025	 pagination wrong in index. 2. mention bookmarking according your index with page numbering. 3. page no. 202 to 206,225,226 to 231,242,245,246,249,265 to 271,273,385 are not clear. 3. mastar data missing. form C not clear. 2. page no. 209 to 214,229,232, to 236,242 to 247,249,252,255,273 to 282 are not clear. 3. pagination wrong in index. 4. master data missing. 	Harshit Khare
19	27-10-2023	Company Petition IB (IBC)	710102094092025	SUKHBIR KAUK	Section 93(1)	30-10-2023	mention bookmarking according your index with page	naisiii Kiiaie
20	27-10-2025	Company Petition IB (IBC)	710102094152025	PUKHRAH SINGH CHUG VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	30-10-2025	numbering. 2. page no. 22 to 46 are not clear. 3. NESL Report missing. 4. IRP Certificate missing. 5. 1Rs court fee short and 25Rs welfare fee missing in vakalatnama. 6. master data missing 1. pagination wrong in index. 2. need every page sign and true	SAGAR KUMAR PRADHAN
	10 10 000	D (W 15 (150)		UNITY SMALL FINANCE BANK	IBC under Sec		copy in annexure. 3. NESL Report missing. 4. page no.	
21	16-10-2025	Company Petition IB (IBC)	710102092062025	LIMITED VS B9 BEVERAGES LIMITED	7	27-10-2025	429,430,672,752,763 to 765 are not clear.	VARSHA
22	14-10-2025	Company Petition IB (IBC)	710102090352025	INDUS TOWERS LIMITED VS LOOP TELECOM AND TRADING LIMITED LALITA KAKKAR & ORS VS WTC	IBC Under Sec 9	27-10-2025	proof of service missing. 2. demand notice missing. 3. master date missing. 4. 9(3)b affidavit missing. 5. vakalatnama compulsory. 6. NESL Report missing.	Raashi Beri
23	46 40 2025	Commony Betition ID (IDC)	740402002402025	NOIDA DEVELOPMENT COMPANY	IBC under Sec	27 40 2005	1. file incomplete only upload 43 pages. 2. require documents	ABUINDD A MAUDOUWA DI
	16-10-2025	Company Petition IB (IBC)	710102092402025	PVT LTD AND ANR CAPITAL ORGANICS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD		27-10-2025	missing. 1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 2. bookmarking compulsory with page numbering. 3. notary missing in affidavit. 4. need every page sign and true copy in annexure. 5. volume 1 and 2 separately index missing. 6. Form	ABHINDRA MAHRSHWARI
24	16-10-2025	Company Petition IB (IBC)	710102091882025	AND ANR	IBC Section 59	27-10-2025	H missing.	Amitabh
25	10-10-2025	Company Appeal(Companies Act)	710102088602025	CAPITAL ORGANICS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	Any other provision - Govt body	14-10-2025	no of objections: - 1. numbering is missing in bookmarking in pdf 2. Rs. 25/- welfare fees, Rs. 3/- court fees and date missing in vakaltanama 3. proof of service missing	Zehra Khan
26	11-10-2025	Company Petition IB (IBC)	710102088862025	UNIVERSAL ERECTORS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	IBC Under Sec 10,IBC Under Sec 10	14-10-2025	master index incomplete. 2. volume 1 separately index missing. 3. counsel details missing in index. 4. page no. 75 need to translate copy. 5. bookmarking incomplete. 6. page no. 217,219 are not clear. 7. Form B missing. 8. IRP Certificate missing. 9. Form 2 missing. 10. counsel sign missing in memo of parties page. 11. need every page sign in form 6.	MANU
27	10-10-2025	Company Appeal(Companies Act)	710102088632025	UNIVERSAL ERECTORS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	Any other provision - Govt body	14-10-2025	no of objections: - 1. Rs. 25/- welfare fees and Rs. 3/- court fees missing in vakaltanama 2. proof of service missing	Zehra Khan
28	08-10-2025	Company Petition IB (IBC)	710102087912025	CANARA BANK VS SH. DHARAMCHAND VASUDEV	Section 95(1)	10-10-2025	1. page no. 34 to 37 are not clear. 2. page no. 44 to 47 are cut page.	SACHIT
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				CANARA BANK VS SMT. KAUSHALYA	1		1. page no. 34 to 37 are not clear. 2. page no. 44 to 47 are cut	
29	08-10-2025	Company Petition IB (IBC)	710102087882025	DEVI	Section 95(1)	10-10-2025	page. 3. date missing in vakalatnama.	SACHIT
		. ,					1. master data missing. 2. page no. 20 to 46 are not clear. 3.	
							NESL Report missing. 4. 1Rs court fee short and 25Rs welfare	
				JASRAJ SINGH CHUG VS ASSOTECH MOONSHINE URBAN DEVELOPERS	IBC under Sec		fee missing in vakalatnama. 5. IRP Certificate missing. 6. mention bookmarking according your index with page	
30	27-10-2025	Company Petition IB (IBC)	710102094222025	PRIVATE LIMITED	7	30-10-2025	numbering.	SAGAR KUMAR PRADHAN
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				M S STEEL THROUGH ITS PARTNER				
24	16-10-2025	Company Potition IR (IRC)	710102092072025	MR. MANOJ KUMAR BANSAL VS INSTINCT INFRA & POWER LIMITED	IBC Under Sec	27-10-2025	1. section not mention in index. 2. page no. 40,42,73,75 are not	KUNAL
31	16-10-2025	Company Petition IB (IBC)	710102092072025	INSTINCT INFRA & FOWER LIMITED	9	27-10-2025	clear. 3. NESL Report missing.	KUNAL
							1. mention bookmarking according your index with page	
				RINAC INDIA LIMITED VS MOJOLAND	IBC Under Sec		numbering. 2. page no. 76 to 87 are not clear. 3. BR missing. 4.	
32	17-10-2025	Company Petition IB (IBC)	710102092592025	INDIA LIMITED	9	27-10-2025	9(3)b affidavit missing. 5. NESL Report missing.	Smriti Churiwal
				ONLINE24X7 INDIA PRIVATE LIMITED				
				VS ONE INDIA TECHNOLOGIES	IBC Under Sec		1. file incomplete only upload 33 pages. 2. require documents	
33	17-10-2025	Company Petition IB (IBC)	710102092722025	PRIVATE LIMITED	9	27-10-2025	missing.	Deepankur Sharma
		0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0		PALLAVI PRAKASH VS KARMIC	IBC under Sec			
34	21-10-2025	Company Petition IB (IBC)	710102093182025	ENERGY PRIVATE LIMITED	/	27-10-2025	IRP Certificate missing. 2. Form B missing. 3. BR missing.	Paras
	1							
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				REDIESEL INDIA PVT. LTD VS				
35	18-10-2025	Company Petition IB (IBC)	710102092942025	INTERNATIONAL PRINT O PAC LIMITED	IBC under Sec	27-10-2025	1. need every page sign and true copy in annexure. 2. page no. 82,172,176 are not clear. 3. NESL Report missing.	Mohak Sharma
33	10-10-2023	Company i etition is (isc)	710102032342023	LIMITED	,	27-10-2023	62,172,176 are not clear. 3. NESE Report missing.	Monak Sharma
							Sorry for the inconvenience due to NIC Technical issue Defects are not	
							visible Due to the ongoing relocation, the existing helpdesk number (011	-
				OJSC GOMSELMASH VS			24363846) is currently nonfunctional as the line is being transferred.In	
				GOMSELMASH INDIA PRIVATE			case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
36	30-08-2025	Company Petition (Companies Act)	710102075942025	LIMITED	Sec. 271-273	19-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	HAMMURABI & SOLOMON PARTNERS
							Sorry for the inconvenience due to NIC Technical issue Defects are not	
							visible Due to the ongoing relocation, the existing helpdesk number (011 24363846) is currently nonfunctional as the line is being transferred.In	
					Sec.		case of any doubt kindly contact concerned Bench or Shri	
				MR. SANDEEP KAPOOR VS WELD	241(1),Sec.		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
37	18-10-2025	Company Petition (Companies Act)	710102092962025	ALLOY PRODUCTS LIMITED	242(4)	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	ANU
	1						an of ablantance A bentament?	
	1						no of objections: - 1. bookmarking is mandatory with numbering in pdf 2. volume-1,2 volume-wise index missing 3.	
	1						need every page sign of application 4. need all hindi page	
							translate copy 5. OCR missed 6. adjust the page 6. Rs. 25/-	
				MR. NEEL RATAN UPADHYAY VS	Sec.		welfare and Rs. 3/- court fees and date missed in vakaltanama	
38	25-10-2025	Company Petition (Companies Act)	710102093912025	FABTEQ SYSTEMS PRIVATE LIMITED	241(1),Sec. 242(4)	28-10-2025	page no-53 not clear page 8. In memo of parties please mention Vs. part between applicant and repondent details	Avdhesh Kumar Varshney
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	1						Sorry for the inconvenience due to NIC Technical issue Defects are not	
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	1			UC INCLUSIVE CREDIT PRIVATE			24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	
	1			LIMITED VS CREATIVITY AT BEST	IBC under Sec		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
39	01-10-2025	Company Petition IB (IBC)	710102086252025	TECHNOLOGIES LIMITED	7	20-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Rajat
	1						•	
	1						Sorry for the inconvenience due to NIC Technical issue Defects are not	
	1						visible Due to the ongoing relocation, the existing helpdesk number (011 24363846) is currently nonfunctional as the line is being transferred.In	1
	1			KOTAK MAHINDRA BANK LIMITED VS			case of any doubt kindly contact concerned Bench or Shri	
				BERRYS AUTO ANCILLARIES	IBC under Sec		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
40	06-10-2025	Company Petition IB (IBC)	710102086842025	PRIVATE LIMITED	7	23-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
	1			DOLOTRIDE INDIA PRIVATE LIMITED				
1		Company Petition IB (IBC)	710102094722025	POLOTRIPS INDIA PRIVATE LIMITED VS ASHOK KUMAR AGGARWAL	Section 95(1)	30-10-2025	1. master data missing.	Prakhar Mithal
41	29-10-2025							

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							no of objections: - 1. due to payment sec-59,241,242,244 2. numbering is missing in bookmarking 3. counsel sign missed	
				MANIPRET CINCULVE IRIC			in index 4. volume-wise index volume-1,2 index missing 5. page	
42	29-10-2025	Company Petition (Companies Act)	710102094662025	MANPREET SINGH VS IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3)	30-10-2025	no-75 blur 6. true copy or sign missed in annexure pages 7. date & DA missing month missed in vakalatnama 8. MOA missing	Prachie Jain
							1. List of dates and events missing. 2. need every page sign	
				MRS. RANJANA ARORA VS M R			and true copy in annexure. 3. pagination incomplete in index. 4. 25Rs welfare fee and 3Rs court fee and date missing in	
43 44		Company Petition IB (IBC) Company Petition IB (IBC)	710102093622025 710102093492025	OVERSEAS PRIVATE LIMITED UCO BANK VS RAVI SHAH	Section 94(1)	29-10-2025 29-10-2025	vakalatnama.	VISHAL Shikha
44	24-10-2025	Company Petition IB (IBC)	710102093492025	UCU BANK VS RAVI SHAH	Section 95(1)	29-10-2025	section wrong. 2. counsel details missing in index.	эпкпа
				MDC MANTA ADODA VC M D			List of dates and events missing. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court	
45	24-10-2025	Company Petition IB (IBC)	710102093472025	MRS. MAMTA ARORA VS M R OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	fee and date missing in vakalatnama.	VISHAL
							1. List of dates and events missing. 2. need every page sign and true copy in annexure. 3. pagination incomplete in index. 4.	
				MR. NAND KUMAR ARORA VS M R			25Rs welfare fee and 3Rs court fee and date missing in	
46	24-10-2025	Company Petition IB (IBC)	710102093662025	OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	vakalatnama	VISHAL
							pagination missing in index. 2. List of dates and events missing. 3. 25Rs welfare fee and 3Rs court fee and date	
47	24-10-2025	Company Petition IB (IBC)	710102093452025	MR. RAMESH KUMAR ARORA VS M R OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	missing in vakalatnama. 4. need every page sign and true copy in annexure.	VISHAL
48			710102093502025	UCO BANK VS AMAR THAKKAR		29-10-2025	section wrong. 2. counsel details missing in index.	Shikha
				DONWAR BROTHERS PRIVATE LIMITED VS SUCCESS BUILDWELL	IBC Under Sec		1. file incomplete only upload 43 pages. 2. require documents	
49	24-10-2025	Company Petition IB (IBC)	710102093432025	PRIVATE LIMITED	9	29-10-2025	missing.	Sumant
50	24-10-2025	Company Petition IB (IBC)	710102093522025	UCO BANK VS NARENDRA CHOKSHI	Section 95(1)	29-10-2025	1. section wrong. 2. counsel details missing in index. 3. page no. 105,106,107,108 need to be translate copy.	Shikha
				VEDANTA ELECTRICALS PRIVATE			mention default date in form 5 part 4. 2. in memo of parties please mention Vs. part between application and respondent	
					IBC Under Sec		details in pdf. 3. volume 3 index pagination wrong. 4. date	5.
51	24-10-2025	Company Petition IB (IBC)	710102093512025	PRIVATE LIMITED	9	29-10-2025	missing in vakalatnama.	Dhruv Gupta
				PRAGATI PRABHA NIRMAN PRIVATE			no of objections: - 1. case type wrong in online portal 2.	
52	29-10-2025	Company Petition (Companies Act)	710102094812025	LIMITED VS RAGISTRAR OF COMPANIES	Sec 252 (3)	30-10-2025	MOA,AOA missing 3. proof of service income tax id wrong. correct this - delhi.dcit.judicial.hc@incometax.gov.in	Abhishek Nahta
							1. mention bookmarking according your index with page	
				STATE BANK OF INDIA VS SHRI			numbering. 2. page no. 208 to 213,216,231 to 235,241,248,251,252,272 to 280,391 are not clear. 3. master data	
53	29-10-2025	Company Petition IB (IBC)	710102094832025	SURJEET SINGH	Section 95(1)	30-10-2025	missing.	Harshit Khare
54	29-10-2025	Company Petition IB (IBC)	710102094982025	DIMPLE MAHNA VS SANDEEP LAMBA	Sec 60(5)	30-10-2025	1. case type wrong.	Dimple Mahna
				DHANLAKSHMI PACKAGING INDUSTRIES PVT. LTD. VS B9	IBC Under Sec		1. mention default date in form 5 part 4. 2. 25Rs welfare fee and	
55	29-10-2025	Company Petition IB (IBC)	710102094862025	BEVERAGES LIMITED IMPACT GURU TECHNOLOGY	9	30-10-2025	3Rs court fee missing in vakalatnama. 3. NESL Report missing.	Amrit Rathi
				VENTURES PRIVATE LIMITED VS B9			no of objections:- 1. case type wrong in pdf 2. need every page sign of application 3. Rs. 25/- welfare and Rs. 3/- court fees	
56	29-10-2025	Company Petition (Companies Act)	710102094772025	BEVERAGES LIMITED	Sec. 441	30-10-2025	missing in all vakalatnama	Gursat
							Sorry for the inconvenience due to NIC Technical issue Defects are not	
							visible Due to the ongoing relocation, the existing helpdesk number (011- 24363846) is currently nonfunctional as the line is being transferred.In	
				IMPACT GURU TECHNOLOGY			case of any doubt kindly contact concerned Bench or Shri	
57	14-10-2025	Company Appeal(Companies Act)	710102089772025	VENTURES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec 252 (3)	22-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PARVEEN RASTOGI
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58	14-10-2025	Company Appeal(Companies Act)	710102089842025	BEVERAGES LIMITED	Sec 252 (3)	22-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov. 1. page no. 93 to 99 are not clear. 2. page no. 179,178 are not	PARVEEN RASTOGI
59	20 40 2005	Company Betition ID (IDC)	710102095082025	CANARA BANK VS SH. SURINDER	Continu 05(4)	20.40.2005	clear. 3. need every page sign and true copy in annexure. 4.	Conner & Cold Borto
Ja	30-10-2025	Company Petition IB (IBC)	110102033002023	KUMAR PALTA	Section 95(1)	30-10-2025	OCR missing.	Copper & Gold Partners
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60			710102094492025	MULTIVENTURESPRIVATE LIMITED	Second Motion	22-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Aman Naqvi
				VOYAGER TRADING PARTNERS LLC VS APOLLO GREEN ENERGY	IBC Under Sec			
61	30-10-2025	Company Petition IB (IBC)	710102095182025	LIMITED	9	31-10-2025	1. 9(3)b affidavit missing.	Shiv
				RASHMI KHURANA VS DRISYA TILE &				
62	30-10-2025	Company Petition (Companies Act)	710102095222025	STONE COUTURE PRIVATE LIMITED	242(4)	31-10-2025	WRONG JURISDICTION	ANKUR

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63	30-10-2025	Company Petition IB (IBC)	710102095152025		CANARA BANK VS SH. TEJINDER SINGH CHEEMA	Section 95(1)	31-10-2025	1. pgae no. 96 to 101,180,181,182 are not clear. 2. master data missing. 3. date missing in vakalatnama.	Copper & Gold Partners
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64	24-10-2025	Company Petition IB (IBC)	710102093572025		MOHIT SURI	Section 95(1)	26-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
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65	24-10-2025	Company Petition IB (IBC)	710102093712025		GEETA SURI	Section 95(1)	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
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66	24-10-2025	Company Petition IB (IBC)	710102093582025		ROHIT SURI	Section 95(1)	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
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67	24-10-2025	Company Petition IB (IBC)	710102093702025		DEEPAK SURI	Section 95(1)	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
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68	14 10 2025	Company Potition IP (IPC)	710102090402025		PHARMACEUTICALS PRIVATE	IBC under Sec	26-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	Adv. Buru
00	14-10-2025	Company Petition IB (IBC)	7 10 102090402025		LIMITED	1	20-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Adv. Puru
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69	01-10-2025	Miscellaneous Application (IBC)	710102086082025	(IBC)/433(ND)2025	LIMITED	NCLT, 2016	09-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Kanisshka
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70	08-10-2025	Interlocutory Application (I.B.C)	710102087472025	(IBC)/527(PB)2022	INFOTECH PRIVATE LIMITED	60(5)/Rule 11	09-10-2025	petitioner address in online portal	PRADEEP
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71	08-10-2025	Interlocutory Application (I.B.C)	710102087412025	(IBC)/478(PB)2022	INFOTECH PRIVATE LIMITED	60(5)/Rule 11	U9-1U-2025	vakalatanama 7	PRADEEP
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72	07-10-2025	Interlocutory Application (I.B.C)	710102087382025	(IBC)/469(PB)2022	INFOTECH PRIVATE LIMITED	60(5)/Rule 11	08-10-2025	index 3. index missed in book marking	PRADEEP
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73	08-10-2025	Interlocutory Application (I.B.C)	710102087442025	(IBC)/477(PB)2022	INFOTECH PRIVATE LIMITED	60(5)/Rule 11	U9-10-2025	25 rs welfare and 3 rs court fee missed in vakalatanama.	PRADEEP
74	07-10-2025	Interlocutory Application (I B C)	710102087112025	COMPANY PETITION IB	BRILLIANT METALS PVT LTD VS MR AVDHESH MITTAL	Soc 60/5\	08-10-2025	no of objection 1. vakalatanams missed in nelf	RAGHU VASISHTH
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14-10-	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102089522025	(IBC)/1794(ND)2019 COMPANY PETITION IB	MOTORS PVT. LTD. VS TATA CAPITAL LIMITED POWER FINANCE CORPORATION	under any other	29-10-2025	Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The	SHALYA AGARWAL
14-10-	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102089522025	(IBC)/1794(ND)2019 COMPANY PETITION IB	MOTORS PVT. LTD. VS TATA CAPITAL LIMITED POWER FINANCE CORPORATION	other	29-10-2025	Registration, Or Further Processing Of This Matter Until The	SHALYA AGARWAL
14-10-	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102089522025	(IBC)/1794(ND)2019 COMPANY PETITION IB	CAPITAL LIMITED POWER FINANCE CORPORATION		29-10-2025		SHALYA AGARWAL
14-10-	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102089522025	COMPANY PETITION IB	POWER FINANCE CORPORATION				
15-10-	2025 Interlocutory Application (I.B.C.					1		
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		710102091782025			Sec 60(5)	29-10-2025	Demand Draft Is Received	MISHA
		710102091782025					The Demand Dreft (Dd) Required For The Following Prof.	
		710102091782025				1	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny.	
		710102091782025	COMPANY PETITION IB			1	Registration, Or Further Processing Of This Matter Until The	
21-10-	2025 Interlocutory Application (I.B.C)		(IBC)/551(PB)2022	POOJA BAHRY VS RISHI GUPTA	Sec 60(5)	29-10-2025	Demand Draft Is Received	Kushal
		710102093112025	COMPANY PETITION IB (IBC)/415(PB)2019	ANJU JAIN VS MR. SANJAY KUMAR SINHA	Rule 11 of NCLT, 2016	29-10-2025	NO OF OBJECTION 1. CASE TYPE WRONG 2. FILL BASIC DETAIL OF RESPONDENT IN ONLINE PORTAL	HITESH SACHAR
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						1	NO OF OBJECTION 1. CASE TYPE WRONG 2. MAIN CASE NOT	
						1	LINK 3. COUNSEL DETAIL MISSED IN INDEX 4 MISSED APPLICANT NO 2 IN ONLINE DETAIL 5 BOOK MARKING	
						1	MISSED WITH PAGINATION 6 APPLICATION NEED EVERY	
					Application	1	PAGES SIGN 4 COUNSEL DETAIL MISSED LAST PAGE OF APPLICATION 5 ANNEXURES PAGES MISSSED SIGN WITH	
					under any	1	TRUE COPY 6. MISSED AFFIDAFIT OF RADIUS INFRATEL PVT.	
				ALTEK DEVICESPVT LTD VS NEXTRA			LTD. 7 PROOF OF SERVICE MISSED 8 NEED TO DELETE	
22-10-	2025 Company Appeal (IBC)	710102093392025		TELESERVICES PRIVATE LIMITED	provisions- IBC	29-10-2025	EXTRA SAME PDF UPLOADED IN PROOF OF SERVICE	Raghubir anand
						1	no of objection 1. fill all respondent in online portal 2. book	
						1	marking missed with pagination 3. double pagination 4	
15-10-	2025 Interlocutory Application (I.B.C	710102090642025	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTH CHAUHAN VS SHRI DEEPAK KUMAR GOYAL	Section 60(5)	24-10-2025	annexure page missed sign with true copy of every pages 5 vakalatanama missed 6 application need every pages sign	Shiv Mangal Sharma
10 10	interiodatery Application (i.B.o.	710102030042020	COMPANY PETITION IB	ASHISH AGARWAL VS SHRI DEEPAK	Section	24 10 2020	variational missed o application need every pages sign	One mangar onarma
15-10-	2025 Interlocutory Application (I.B.C	710102090962025	(IBC)/696(ND)2021	KUMAR GOYAL	105,112, 113	24-10-2025	no of objection 1. due payment of 106	Shubham
					Application			
					under any			
45.45	2005	740400000770007	COMPANY PETITION IB	SONIYA GUPTA VS LAGROWTH	other	04.40.0005	no of objection 1. main application missed in pdf 2. need to	CONINA
15-10-	2025 Interlocutory Application (I.B.C	710102090772025	(IBC)/796(ND)2022	ASSOCIATES S PRIVATE LIMITED	provisions- IBC	24-10-2025	delete respondent in online portal	SONIYA
							Sorry for the inconvenience due to NIC Technical issue Defects are not	
						1	visible Due to the ongoing relocation, the existing helpdesk number (011-	1
					Section		24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	
1		1	COMPANY PETITION IB		60(5),Section		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
			(IBC)/622(ND)2018	RPFC VS RAJAT WIRES PVT LTD	60(5)/Rule 11	16-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Kanhaiya
29-08-	2025 Interlocutory Application (I.B.C	710102075882025		SATHYAVATI NIMMALAPUDI				
29-08-	2025 Interlocutory Application (I.B.C	710102075882025			1	I		1
29-08-	2025 Interlocutory Application (I.B.C	710102075882025		THROUGH ITS POA HOLDER MR.		1		
29-08-	Interlocutory Application (I.B.C.	710102075882025		THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS			The Demand Draft (Dd) Required For The Following Matter Has	
29-08-	Interlocutory Application (I.B.C.	710102075882025	COMPANY PETITION IS	THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS DEVENDRA UMRAO RESOLUTION			Not Yet Been Submitted We Cannot Proceed With The Scrutiny,	
29-08-i		710102075882025	COMPANY PETITION IB (IBC)/597(PB)2021	THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS	Sec 60(5)	29-10-2025		Animesh Bhatia
				THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR THREE C	Sec 60(5)	29-10-2025	Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	
				THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR THREE C	Sec 60(5)	29-10-2025	Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received Sorry for the inconvenience due to NIC Technical issue Defects are not	Animesh Bhatia
				THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR THREE C	Sec 60(5)	29-10-2025	Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	Animesh Bhatia
				THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR THREE C		29-10-2025	Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-	Animesh Bhatia

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93	14-10-2025	Interlocutory Application (I.B.C)	710102090202025	COMPANY PETITION IB (IBC)/1397(PB)2019	AKSHAY SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016 19	9-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	gandharv anand
04	09 40 2025	Interlegisters Application (I.P.C.)	T4040007F0007F	COMPANY PETITION IB	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP VS NARENDER	Section	2.40.2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
94	08-10-2025	Interlocutory Application (I.B.C)	710102087502025	(IBC)/477(PB)2022	KUMAR SHARMA	105,112, 113	2-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
95	08-10-2025	Interlocutory Application (I.B.C)	710102087552025	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS NARENDER KUMAR SHARMA	Section 105,112, 113 23	3-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
96	07-10-2025	Interlocutory Application (I.B.C)	710102087312025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS NARENDER KUMAR SHARMA	Section 60(5)/Rule 11 26	6-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-ndt@nclt.gov.	PRADEEP
97	16-10-2025	Interlocutory Application (I.B.C)	710102092422025	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC 27	7-10-2025	no of objection 1 main application missed 2. delete respondent in online portal	Mohan Lal
98	18-10-2025	Interlocutory Application (I.B.C)	710102093002025	COMPANY PETITION IB (IBC)/751(ND)2023	IPE M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH -MR. JALESH KUMAR GROVER VS KALIBER ASSOCIATES PRIVATE LIMITED	Section 12(2) 27	7-10-2025	no. of objection 1. vakalatnama missing and date missing 2. volume wise index missing	Abhirup
99	17-10-2025	Interlocutory Application (I.B.C)	710102092642025	COMPANY PETITION IB (IBC)/2721(ND)2019	ARUN JAIN VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulatio n 13 27	7-10-2025	no of objection 1. fill petitioner and respondent basic detail as like address other 2. improper book marking as per index with pagination 3 ocr missed in pdf 4 application need every pages sign 5 double pagination 6 annexure pages missed true copy 7 index missed in volume 2	Rajat Dabas
100	16-10-2025	Interlocutory Application (I.B.C)	710102092232025	COMPANY PETITION IB (IBC)/342(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS SYSCOM ORGANIC WORLD PRIVATE LIMITED	Sec 60(5) 27	7-10-2025	no of objection 1. memo parties missed in pdf and index and book marking also 2. vakalatanama missed	Vedant Chahal
101	16-10-2025	Interlocutory Application (I.B.C)	710102092442025	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS MR. RAM LAL GUPTA	Application under any other provisions- IBC 27	7-10-2025	no of objection 1. fill all respondent in online portal 2. pagination missed in book marking as per index	Bharti Nawlani
102	17-10-2025	Interlocutory Application (I.B.C)	710102092652025	COMPANY PETITION IB (IBC)/488(ND)2021	SANJAY MEHRA VS MR. RAM LAL GUPTA	Application under any other provisions- IBC 27	7-10-2025	no of objection 1. pagination missed in index as per pdf 2. index and mop and main application missed in book marking as per index 3. 25 rs welfare and 3 rs court fee missed in vakalatanama 4 page no missed after 79 in pdf 5 annexure pages missed sign with true copy after page no 79	Adv. Sanket Jain
103		Interlocutory Application (I.B.C)	710102092262025	COMPANY PETITION IB (IBC)/2646(ND)2019	RAKESH KUMAR JAIN LIQUIDATOR VS MR. RAM LAL GUPTA	Application under any other provisions- IBC 22		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
104		Interlocutory Application (I.B.C)	710102093092025	COMPANY PETITION IB	MR VIJAY KUMAR VS NTPC LTD	Section 60(5)/Rule 11 27		no of objection 1. section mismatched in online and pdf 2. choose case according to section 3. book marking mandatory as per index with pagination 4 memo parties missed in index and book marking and pdf 5 fill online detail according to	Vijay Kumar
				COMPANY PETITION IB		Rule 11 of		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
105	01-09-2025	Interlocutory Application (I.B.C)	710102076472025	(IBC)/645(ND)2024	INDIAN BANK VS SUSHIL KAUDINYA	NCL1, 2016 19	9-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM

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106	01-09-2025	Interlocutory Application (I.B.C)	710102076592025	COMPANY PETITION IB (IBC)/642(ND)2024	INDIAN BANK VS MR DEVENDER SINGH	Rule 11 of NCLT, 2016	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-ndt@nclt.gov.	RAJESH KUMAR GAUTAM
107	01-09-2025	Interlocutory Application (I.B.C)	710102076602025	COMPANY PETITION IB (IBC)/641(ND)2024	INDIAN BANK VS AMARJEET DHILLON	Rule 11 of NCLT, 2016	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM
108	07-10-2025	Interlocutory Application (I.B.C)	710102087222025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS AMARJEET DHILLON	Section 60(5)/Rule 11	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
109	07-10-2025	Interlocutory Application (I.B.C)	710102087252025	COMPANY PETITION IB (IBC)/527(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS AMARJEET DHILLON	Section 60(5)/Rule 11	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
110	13-10-2025	Interlocutory Application (I.B.C)	710102089152025	COMPANY PETITION IB (IBC)/131(PB)2017	M/S GIRNAR SPINTEX INDUSTRIES LIMITED VS MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Sec 60(5)	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRANAV JAIN P
111	14-10-2025	Interlocutory Application (I.B.C)	710102089372025	COMPANY PETITION IB (IBC)/512(PB)2024	ALTEK DEVICESPVT LTD VS NEXTRA TELESERVICES PRIVATE LIMITED	Section 123	17-10-2025	no of objection 1. book marking mandatory as per index with pagination 1. ocr missed 3. application need every pages sign 4 annexures pages missed sign with true copy 5 section mismatched in online and pdf 6 mismatched online and pdf of memo parties 7 fill online detail as per mop 8 need to delete extra same pdf uploaded 9 proof of service missed 10 counsel detail missed in index	Raghubir anand
112	29-09-2025	Interlocutory Application (I.B.C)	710102085422025	COMPANY PETITION IB (IBC)/243(PB)2023	MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS STATE BANK OF INDIA	Section 60(5)	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ashish Verma
113	14-10-2025	Interlocutory Application (I.B.C)	710102089892025	COMPANY PETITION IB (IBC)/293(ND)2022	ROMY BANSAL VS MICA INDUSTRIES LIMITED	Sec 60(5)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SUNITA SHARMA
114	14-10-2025	Interlocutory Application (I.B.C)	710102089802025	COMPANY PETITION IB (IBC)674(PB)2021	RAJA SINGH & ANR. VS MR. DEVENDRA UMRAO	Sections 60(5)/Regulatio n 13	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Karan
115		Miscellaneous Application(Companies Act)	710102089442025	PETITION(COMPANIES ACT)/8(PB)2023	BMG GULF FZC VS THE OFFICIAL LIQUIDATOR	Rule 11 of NCLT	15-10-2025	no of objection 1. case type wrong	P.D.V SRIKAR
116	13-10-2025	Interlocutory Application (I.B.C)	710102088942025	COMPANY PETITION IB (IBC)/154(ND)2025	GENIUS TOWNSHIPS PRIVATE LIMITED VS DYS ROYALS PRIVATE LIMITED	Application under any other provisions- IBC	14-10-2025	no of objection 1. memo parties missed in index and book marking and pdf also 2. vakalatanama missed 3 wrong section 4 prayer missed	Joel
117	14-10-2025	Interlocutory Application (I.B.C)	710102089462025	COMPANY PETITION IB (IBC)/117(PB)2019	M/S BETA INFRATECH PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Regulation 44(2), Liquidation process Regulation, 2016	14-10-2025	No. of objection 1. Section mismatched according to your pdf and online portal 2. Memo of party mismatched according to your pdf and online portal	TSN RAJA

						Application		
				COMPANY DETITION ID		under any	no of objection 1. fill all respondent in online portal as per	
118 1 ⁻	1-10-2025	Interlocutory Application (I.B.C)	710102088772025	COMPANY PETITION IB (IBC)/478(ND)2023	ANUP KUMAR VS MADHU JAIN	other provisions- IBC 13-10-202	memo parties 2. nclt drop box has 60(5) please choose it 3. page no 24 to 26 not visible	ANUP KUMAR
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				COMPANY PETITION IB		under any other	to submit the DD at the earliest possible to enable us to	
119 10	0-10-2025	Interlocutory Application (I.B.C)	710102088552025	(IBC)/896(ND)2022	ANUP KUMAR VS MADHU JAIN	provisions- IBC 13-10-202	proceed with the matter without further delay.	ANUP KUMAR
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						under any	not yet been submitted. We kindly request you to submit the	
120 10	0-10-2025	Interlocutory Application (I.B.C)	710102088592025	COMPANY PETITION IB	ANUP KUMAR VS MADHU JAIN	other provisions- IBC 13-10-202	DD at the earliest possible to enable us to proceed with the matter without further delay.	ANUP KUMAR
120 11	0-10-2023	miteriocutory Application (i.B.C)	710102000392023	(IBC)/478(ND)2023	ANOF ROMAR VS MADRO SAIN	provisions- IBC 13-10-202	inatter without further delay.	ANOF ROMAR
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							welfare and 3 rs court fee missed in vakalatanama 4 sign missed of applicant in vakalatanama. 5 need to delete extra	
				COMPANY PETITION IB			same pdf uploaded in proof of service column 6 fill applicant	
121 10	0-10-2025	Interlocutory Application (I.B.C)	710102088382025	(IBC)/129(ND)2025	PUSHPA GOYAL VS MADHU JAIN	Sec 60(5) 13-10-202	5 according to mop in online portal	Ashok Malik
						Application	reminder that the required Demand Draft (DD) for the file has	
						under any	not yet been submitted. We kindly request you to submit the	
122 10	0-10-2025	Interlocutory Application (I.B.C)	710102088572025	COMPANY PETITION IB (IBC)/897(ND)2022	ANUP KUMAR VS MADHU JAIN	other provisions- IBC 13-10-202	DD at the earliest possible to enable us to proceed with the matter without further delay.	ANUP KUMAR
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123 0	8-10-2025	Interlocutory Application (I.B.C)	710102087512025	COMPANY PETITION IB (IBC)/527(PB)2022	VENKATASUBRAMANIAN RAMKUMAR RP VS MADHU JAIN	Section 105,112, 113 20-10-202	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	PRADEEP
123 00	0 10-2020	menoculory Application (i.b.c)	7 10 10 2007 3 120 23	(100)/32/(FD)2022	NAME OF AS MADEO 24W	105,112, 115 20-10-202	NCLT Delhi email id: dr1-nclt@nclt.gov.	INDELI
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404	0.40.0005	Interlaced and Ameliandian (I.D. C)	740400007400005	COMPANY PETITION IB	VENKATASUBRAMANIAN	Section	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	BRADEER
124 08	8-10-2025	Interlocutory Application (I.B.C)	710102087482025	(IBC)/468(PB)2022	RAMKUMAR VS MADHU JAIN	60(5)/Rule 11 20-10-202	5 NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
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				COMPANY PETITION			index 2. application need every pages sign 3. annexures pages missed sign with true copy 4 page no 97 to 102 are blank pages	
		Company Application(Companies		(COMPANIES	DELHI GYMKHANA CLUB LIMITED VS	Rule 11 of	5 vakalatanama missed 6 section not mention in index 7	
125 1	1-10-2025	Act)	710102088892025	ACT)/71(PB)2020	UNION OF INDIA	NCLT 13-10-202	5 COMPLIANCE OF ORDER DATED 01 APRIL 2022 missed	Niranjan
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					SRIPATHAM		for the file has not yet been submitted. We kindly request you	
126 0	7-10-2025	Interlocutory Application (I.B.C)	710102087402025	COMPANY PETITION IB (IBC)/478(PB)2022	VENKATASUBRAMANIAN RAMKUMAR VS UNION OF INDIA	Section 60(5)/Rule 11 13-10-202	to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	PRADEEP
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				COMPANY PETITION IB	SRIPATHAM VENKATASUBRAMANIAN	Section	not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the	
127 0	7-10-2025	Interlocutory Application (I.B.C)	710102087392025	(IBC)/469(PB)2022	RAMKUMAR VS UNION OF INDIA	60(5)/Rule 11 13-10-202		PRADEEP
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					UMESH GARG IRP OF VEDANSH		not yet been submitted. We kindly request you to submit the	
128 04	4-10-2025	Interlocutory Application (I.B.C)	710102086702025	COMPANY PETITION IB (IBC)/87(ND)2025	REAL ESTATE PVT LTD VS UNION OF INDIA	22(3)a 13-10-202	DD at the earliest possible to enable us to proceed with the matter without further delay.	SWASTIKA
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				COMPANY DETITION			this is an urgent reminder that the required Demand Draft (DD)	
		Company Application(Companies		COMPANY PETITION (COMPANIES	VISHISHT KUMAR GOYAL VS	Rule 11 of	for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to	
129 0	8-10-2025	Act)	710102087832025	ACT)/33(ND)2016	MAHAMAYA EXPORT PVT LTD	NCLT 13-10-202		SIDDHARTHA
							no of abjection 4 amount coast- 0 basis are also as a second	
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				COMPANY PETITION IB	SHUBHKAMNA BUILDTECH PVT.		annexures missed in pdf 12 vakalatanama missed in pdf 13	
130 2	5-10-2025	Restoration Application (IBC)	710102093812025	(IBC)/1059(ND)2018	LTD.	Sec 60(5) 28-10-2025	5 proof of service missed	Animesh Bhatia
					ARUNAVA SIKDAR VS ANAND SONBHADRA RESOLUTION	Application		
				001101111/0000000	PROFESSIONAL OF M/S	under any		
131 2	5-10-2025	Interlocutory Application (I.B.C)	710102093782025	COMPANY PETITION IB (IBC)/669(ND)2023	SHUBHKAMNA BUILDTECH PVT. LTD.	other provisions- IBC 28-10-202	no of objection 1. 12 to 19, 23 to 29 not clear page	ARUNAVA SIKDAR
				COMPANY PETITION IB	MOHIT THAREJA VS M/S APEX	Rule 11 of		
132 2	5-10-2025	Restoration Application (IBC)	710102093982025	(IBC)/496(ND)2018	HEIGHTS PVT. LTD	NCLT, 2016 28-10-202	no of objection 1. order missing 2. case type wrong	Samarth Mohanty

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						Regulation			
						44(2), Liquidation			
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400	04.40.0005	Interior de la Contraction (I.D. C)	74040000550005	COMPANY PETITION IB	VIVEK PARTI VS M/S APEX HEIGHTS		00.40.0005	no of objection 1. book marking mandatory as per index with	KARAN
133	24-10-2025	Interlocutory Application (I.B.C)	710102093552025	(IBC)/3042(ND)2019	PVT. LTD	2016	28-10-2025	pagination 2. ocr missed in pdf	KARAN
				COMPANY PETITION IB	PRASHANT GUPTA VS M/S APEX			no of objection 1. book marking mandatory as per index with	
134	25-10-2025	Interlocutory Application (I.B.C)	710102093792025	(IBC)/415(ND)2025	HEIGHTS PVT. LTD	Sec 60(5)	28-10-2025	pagination of all volume 2. ocr missed of all volume	Raghav Kakkar
				COMPANY PETITION IB	GAGAN GULATI VS M/S KALIBER			no of objection 1. pdf not uploaded 2. only three page of affidavit uploaded 3 need to delete same affidavit uploaded in	
135	24-10-2025	Interlocutory Application (I.B.C)	710102093732025	(IBC)/244(PB)2023	ASSOCIATES PVT. LTD.	Sec. 12A	28-10-2025	proof of service	Jasmeet Singh
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								no of objection 1. book marking mandatory as per index with	
136	24-10-2025	Interlocutory Application (I.B.C)	710102093402025	COMPANY PETITION IB (IBC)/479(ND)2019	STAKEHOLDER CONSULTATION COMMITTEE (SCC) VS RITA GUPTA	Rule 11 of NCLT, 2016	28-10-2025	pagination 2. section mismatched in online and pdf 3. fill both petitioner in online portal with basics detail	Vaibhav Gupta
130	24-10-2023	interlocutory Application (i.b.c)	710102033402023	(150)/479(145)2013	COMMITTEE (SCC) VS KITA GOT TA	NOL1, 2010	20-10-2023	no of objection 1. annexures pages missed sign with true copy	Validiav Gupta
				COMPANY PETITION IB		Rule 11 of		2. wrong adjustment of page no 10 3. main case no missed in	
137	21-10-2025	Interlocutory Application (I.B.C)	710102093272025	(IBC)/236(ND)2020	PANKAJ NARANG VS RITA GUPTA	NCLT, 2016	28-10-2025	vakalatanama	PANKAJ
						Regulation 44(2),			
						Liquidation			
						process			
420	24 40 2025	Interlegisters Application (I.B.C)	740402002462025	COMPANY PETITION IB	DOUIT SELICAL VS DITA CUDTA	Regulation,	20 40 2025	no of objection 1. book marking mandatory as per index with	Shaahwat Anand
138	24-10-2025	Interlocutory Application (I.B.C)	710102093462025	(IBC)/72(ND)2021	ROHIT SEHGAL VS RITA GUPTA	2016	28-10-2025	pagination	Shashwat Anand
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								visible Due to the ongoing relocation, the existing helpdesk number (011-	
								24363846) is currently nonfunctional as the line is being transferred.In	
				COMPANY PETITION IB	CHANDINI AGARWAL VS RAKESH	Rule 11 of		case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
139	25-10-2025	Restoration Application (IBC)	710102093842025	(IBC)/997(ND)2019	KUMAR JAIN	NCLT, 2016	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Abhishek Narayan
								Sorry for the inconvenience due to NIC Technical issue Defects are not	
								visible Due to the ongoing relocation, the existing helpdesk number (011- 24363846) is currently nonfunctional as the line is being transferred.In	
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	_	Company Application(Companies		(COMPANIES	EDEN SOLAR RAJDHANI PRIVATE	Rule 11 of		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
140	24-10-2025	Act)	710102093632025	ACT)/141(ND)2025	LIMITED VS RAKESH KUMAR JAIN	NCLT	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Piyush Kumar Gupta
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					SUNIL KUMAR GUPTA LIQUIDATOR			AFFIDAVIT 4 NO VAKALATANAMA 5 ONLY 5 PAGES	
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141	29-10-2025	Interlocutory Application (I.B.C)	710102094672025	(IBC)/489(PB)2017	(INDIA) LTD VS RAKESH KUMAR JAIN	Section 60(5)	29-10-2025	PAGES UPLOADED IN PROOF OF SERVICE	KK
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142	29-10-2025	Interlocutory Application (I.B.C)	710102094652025	(IBC)/425(ND)2019	GREENWORLD INTERNATIONAL PVT. LTD VS RAKESH KUMAR JAIN	Section 60(5)	29-10-2025	missed in pdf 7 annexures missed in pdf 8 need to delete same pdf uploaded in proof of service	кк
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143	29-10-2025	Interlocutory Application (I.B.C)	710102094642025	COMPANY PETITION IB (IBC)/489(PB)2017	ERA HOUSING VS RAKESH KUMAR JAIN	Section 60(5)	29-10-2025	type wrong 6 this is progress report filled by liquidator 5 section wrong	кк
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				COMPANY PETITION IB	PARSVNATH DEVELOPERS LTD. VS	Rule 11 of		marking and pdf 2. page no 51 not readable 3 vakalatanama	
144	29-10-2025	Interlocutory Application (I.B.C)	710102094742025	(IBC)/288(ND)2025	CATALYST TRUSTEESHIP LIMITED	NCLT, 2016	29-10-2025	missed	KNM & Partners
					PARSVNATH ESTATE DEVELOPERS			NO OF OBJECTION 1. MEMO PARTIES MISSED IN INDEX AND BOOK MARKING AND PDF ALSO 2. FILL ONLINE BASICE	
				COMPANY PETITION IB	PVT. LTD VS CATALYST	Rule 11 of		DETAIL OF PETITIONER AND RESPONDENT 3 VAKALATNAMA	
145	29-10-2025	Interlocutory Application (I.B.C)	710102094732025	(IBC)/290(ND)2025	TRUSTEESHIP LIMITED	NCLT, 2016	29-10-2025	MISSED	KNM & Partners
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146	29-10-2025	Interlocutory Application (I.B.C)	710102094702025	(IBC)/1941(ND)2019	DEVVART RANA	60(5)/Rule 11	29-10-2025	MISSED 3. MAIN CASE MISSED IN VAKALATANAMA	Mayank Wadhwa
						Sections			
					VIKAS SHARMA VS RANJAN	60(5)/Regulatio n 7,8, 8A, 9, 12,		no of objection 1. book marking mandatory as per index with	
				COMPANY PETITION IB	CHAKRABORTI (RESOLUTION	12A, 13, 14,		pagination 2 volume wise index missed 3. affidavit missed of	
147	29-10-2025	Interlocutory Application (I.B.C)	710102094752025	(IBC)/144(ND)2024	PROFESSIONAL)	17(1)	29-10-2025	Rekha sharma 4 ocr missed	RAJAN KUMAR HANS
					VIVEK PARTI RESOLUTION				
					PROFESSIONAL FOR M/S VS REALTECH PRIVATE LIMITED VS				
				COMPANY PETITION IB	RANJAN CHAKRABORTI				
148	28-10-2025	Interlocutory Application (I.B.C)	710102094482025	(IBC)/218(ND)2024	(RESOLUTION PROFESSIONAL)	Section 12(2)	29-10-2025	no of objection 1. application need every pages sign	NIPUN
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1/0	04-10-2025	Interlocutory Application (I.B.C)	710102086712025	COMPANY PETITION IB	CHAKRABORTI (RESOLUTION PROFESSIONAL)	other provisions- IBC	21_10_2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	Gaurav Joshi
149	U+-1U-2U23	interrocutory Application (i.b.C)	1 10 1020001 12020	(IBC)/337(PB)2021	I NOI ESSIONAL)	Provisions- IBC	Z 1-10-Z0Z3	NCLT Delhi email id: dr1-nclt@nclt.gov.	Gauray JUSHI

150	15-10-2025	Interlocutory Application (I.B.C)	710102090812025	COMPANY PETITION IB (IBC)/1397(PB)2019	NK ASSOCIATES VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	29-10-2025	case type wrong & DD ALSO NOT SUBMIITED	gandhary anand
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151	27-10-2025	Interlocutory Application (I.B.C)	710102094302025	COMPANY PETITION IB (IBC)/506(ND)2025	LIMITED VS VIRAJ STEEL AND ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-10-2025	book marking also 2. section not mention in index 3. vakalatanama missed	Abhishek Sharma
152	27-10-2025	Interlocutory Application (I.B.C)	710102094362025	COMPANY PETITION IB (IBC)/542(PB)2022	POOJA BAHRY VS VIRAJ STEEL AND ENERGY PRIVATE LIMITED	Sec 60(5)	29-10-2025	no of objection 1. book marking mandatory as per index with pagination 2. missed sign in mop 3. application need every pages sign	Gaurav Arora
102	10 2020	interrocutory Approacion (i.b.o)	710102034302020	(150)1042(1 5)2022	ENERGY FROM ELECTRICAL	000 00(0)	23 10 2023	no of objection 1. book marking mandatory as per index with	Oddiav Alora
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153	27-10-2025	Interlocutory Application (I.B.C)	710102094242025	COMPANY PETITION IB (IBC)/190(PB)2017	OTHERS VS ERA INFRA ENGINEERING LIMITED	Section 60(5)	29-10-2025	require only one vakalatanama 6 delete extra vakalatanama 7 delete intervener words in index and main pdf	ACHIN GOEL
		, , , , , , , , , , , , , , , , , , ,		V ap and y	UMANG REALTECH PVT. LTD. (THROUGH ITS IRP) MR. MANISH				
				COMPANY PETITION IB	KUMAR GUPTA VS WINTER HILLS-77 APARTMENT OWNERS ASSOCIATION			no of objection 1. section not mention in index and main application page no 3 2 double pagination in pdf of both volume	
154	28-10-2025	Interlocutory Application (I.B.C)	710102094582025	(IBC)/1564(PB)2018	& ANR	Sec 60(5)	29-10-2025	3. page no 100 128 hindi pages need english translate copy	KARAN
					NARENDER KUMAR SHARMA VS			The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny,	
155	28-10-2025	Interlocutory Application (I.B.C)	710102094612025	COMPANY PETITION IB (IBC)/284(PB)2021	WINTER HILLS-77 APARTMENT OWNERS ASSOCIATION & ANR	Sec 60(5)	29-10-2025	Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	KARAN
						Section 25(2)(j),		The Demand Draft (Dd) Required For The Following Matter Has	
450	20 40 2005	lated and an Application (LD O)	710102094602025	COMPANY PETITION IB	SANDEEP GOEL VS ADESH KUMAR	43,45,47,50,60(5),66/Regulatio	29-10-2025	Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The	KARAN
156	28-10-2025	Interlocutory Application (I.B.C)	710102094602025	(IBC)/319(ND)2024	SANDEEP GOEL VS ADESH RUMAR	n 35A	29-10-2025	Demand Draft Is Received	RARAN
				COMPANY PETITION IB				The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The	
157	28-10-2025	Interlocutory Application (I.B.C)	710102094622025	(IBC)/976(ND)2019	RAHUL JINDAL VS ADESH KUMAR	Sec 60(5)	29-10-2025	Demand Draft Is Received	KARAN
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158	18-10-2025	Interlocutory Application (I.B.C)	710102092992025	COMPANY PETITION IB (IBC)/404(ND)2025	PRABHAKAR KUMAR RESOLUTION PROFESSIONAL VS ADESH KUMAR	other provisions- IBC	29-10-2025	Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	ISWAR
					POOJA BAHRY VS SMT. SHANTA			The Demand Draft (Dd) Required For The Following Matter Has	
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159	15-10-2025	Interlocutory Application (I.B.C)	710102091832025	(IBC)/554(PB)2022	TISSUE LIMITED)	Sec 60(5)	29-10-2025	Demand Draft Is Received	Kushal
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160	10-10-2025	Interlocutory Application (I.B.C)	710102088682025	(IBC)/1373(ND)2019	OFFICER	Sec 60(5)	21-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Inder Paul Singh Oberoi
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161	16-10-2025	Interlocutory Application (I.B.C)	710102092182025	COMPANY PETITION IB (IBC)/794(ND)2018	P.F. COMMISSIONER & RECOVERY OFFICER	other provisions- IBC	21-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akhilesh Kumar Gupta
					AVINASH CHANDRA VS NAVNEET KUMAR GUPTA RP OF ANSAL			no of objection 1. book marking mandatory as per index with	
162	29-10-2025	Interlocutory Application (I.B.C)	710102094792025	COMPANY PETITION IB (IBC)/558(ND)2024	PROPERTIES AND INFRASTRUCTURE LTD.	Section 60(5)/Rule 11	29-10-2025	pagination 2. fill petitioner and respondent detail in online portal	Gaurav Singh
				COMPANY PETITION IB	PIRAMAL CAPITAL & HOUSING			no of objection 1. need to delete PIRAMAL CAPITAL	
163	30-10-2025	Interlocutory Application (I.B.C)	710102095032025	(IBC)/317(ND)2022	FINANCE LIMITED VS ANDES TOWN PLANNERS PRIVATE LIMITED	Section 60(5)	30-10-2025	& HOUSING FINANCE LIMITED in online pdf 2 pagination missed in book marking as per index	Umesh Chauhan
						Application under any			
164	30-10-2025	Interlocutory Application (I.B.C)	710102095052025	COMPANY PETITION IB (IBC)/58(ND)2021	MAHESH AGGARWAL VS ANDES TOWN PLANNERS PRIVATE LIMITED	other provisions- IBC	30-10-2025	No of objection 1. page no 93 94 hindi pages need english translate copy	Kushal
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165	30-10-2025	Interlocutory Application (I.B.C)	710102095062025	(IBC)/58(ND)2021	TOWN PLANNERS PRIVATE LIMITED	Section 12(2)	30-10-2025	No of objection 1. section mismatched in online and pdf	Kushal
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166	14-10-2025	Interlocutory Application (I.B.C)	710102089512025	COMPANY PETITION IB (IBC)/796(ND)2022	SONIYA GUPTA VS LAGROWTH ASSOCIATES PRIVATE LIMITED	other provisions- IBC	22-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SONIYA

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				COMPANY PETITION IB	RAMKUMAR VS LAGROWTH	Section		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
167	07-10-2025	Interlocutory Application (I.B.C)	710102087072025	(IBC)/468(PB)2022	ASSOCIATES PRIVATE LIMITED	60(5)/Rule 11	23-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
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					MANOJ KUMAR ANAND VS	Application under any		no of objection I 1. you attached two report in one pdf kindly	
				COMPANY PETITION IB	LAGROWTH ASSOCIATES PRIVATE	other		file separately in both 2. section mismatched in online and pdf	
168	30-10-2025	Interlocutory Application (I.B.C)	710102095232025	(IBC)/294(ND)2025	LIMITED	provisions- IBC	31-10-2025	index 3 section mismatched in index and pdf page no 1	MANOJ KUMAR
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		Miscellaneous		(COMPANIES	MR. DIGVIJAY SINGH KUSHWAHA VS			PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
169	25-10-2025	Application(Companies Act)	710102093832025	ACT)/161(ND)2024	MR. DIGVIJAY SINGH KUSHWAHA	provisions	23-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	ASEEM NAYYAR
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170	20 10 2025	Interlocutory Application (I.B.C)	710102005242025	COMPANY PETITION IB	AS TECHNOSOFT PRIVATE LIMITED VS MR. DIGVIJAY SINGH KUSHWAHA	Regulation,	26 10 2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	Prachi Johri
170	30-10-2025	Interlocutory Application (I.B.C)	710102095242025	(IBC)/1411(ND)2018	VS WIK. DIGVISAT SINGH KUSHWAHA	2010	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	Prachi Johri
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171	03-11-2025	Company Application(Companies Act)	710102095902025	(COMPANIES ACT)/52(PB)2020	RAHUL GUPTA VS P. P. JEWELLERS PRIVATE LIMITED		26-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Muskan Puri
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				COMPANY PETITION IB	INVESTMENT ADVISORS PRIVATE	Section		PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
172	29-10-2025	Interlocutory Application (I.B.C)	710102094842025	(IBC)/390(PB)2023	LIMITED	60(5)/Rule 11	26-10-2025	NCLT Delhi email id: dr1-nclt@nclt.gov.	MAREESH
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472	20 40 2025	0740402027262020(No. of Dogs 4)	0740402027262020/5	COMPANY PETITION IB	NEW PEARL VITRIFIED PVT. LTD VS.	IBC Under Sec	31-10-2025	1 hastmarking mandatany 2 numbering missing an Index	Dharmild E
173	30-10-2025	0710102027262020(No.of Docs 1)	0710102027262020/5	(IBC)/1048(ND)2020	WAAMAN PRODUCTS PVT. LTD	9	31-10-2025	bookmarking mandatory. 2. numbering missing on Index	Dharmik15
				COMPANY PETITION IB	NEW PEARL VITRIFIED PVT. LTD VS.	IBC Under Sec		1. bookmarking mandatory. 2. numbering missing on Index. 3.	
174	30-10-2025	0710102027262020(No.of Docs 2)	0710102027262020/7	(IBC)/1048(ND)2020	WAAMAN PRODUCTS PVT. LTD	9	31-10-2025	kindly upload the proof of service in email format	Dharmik15
				INTERLOCUTORY	MADAN KUMAR GOEL VSBHUSHAN				
				APPLICATION	POWER AND STEEL LIMITED				
175	31-10-2025	0710102073882020(No.of Docs 1)	0710102073882020/9	(I.B.C)/3020(PB)2020	THROUGH MONITORING AGENCY	Sec 60(5)	31-10-2025	kindly attach the compliance order	kaustubhrai6885
				INTERLOCUTORY					
176	28-10-2025	0710102053962023(No.of Docs 2)	0710102053962023/8	APPLICATION (I.B.C)/3345(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
170	20-10-2023	5. 15 102055502025(NO.01 DOCS 2)	0.10102000002020/0	INTERLOCUTORY	DITAN GOTAL	Jec 30(1)	01-10-2020	noza a par remove submit mai pur	- Incc.anubilav
				APPLICATION	DURGA DAS AGRAWAL VS. BANKEY				
177	28-10-2025	0710102053962023(No.of Docs 2)	0710102053962023/7	(I.B.C)/3345(ND)2023	BIHARI GOYAL	Sec 50(1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
				COMPANY PETITION IB	DIWAN SPIRITS VS. KHAO GALI	IBC Under Sec			
178	31-10-2025	0710102044702025(No.of Docs 1)	0710102044702025/6	(IBC)/321(ND)2025	RESTAURANTS PRIVATE LIMITED	9	31-10-2025	1. bookmarking and index mandatory	aditya.ganju
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179	28-10-2025	0710102054562023(No.of Docs 2)	0710102054562023/14	(I.B.C)/3381(ND)2023	BIHARI GOYAL	Sec 66(1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
					DALJEET CHADHA VS. PRADEEP				
				INTERLOCUTORY	KUMAR KAUSHIK INTERIM	Sections			
465				APPLICATION	RESOLUTION PROFESSIONAL OF	60(5)/Regulatio			
180	29-10-2025	0710102039802025(No.of Docs 2)	0710102039802025/2	(I.B.C)/2288(ND)2025	M/S THREE C SHELTERS PVT. LTD.	n 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
				INTERLOCUTORY APPLICATION	ATUL PURI VS. PRADEEP KUMAR	Sections 60(5)/Regulatio			
181	29-10-2025	0710102040362025(No.of Docs 2)	0710102040362025/2	(I.B.C)/2339(ND)2025	KAUSHIK	n 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
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400	28-10-2025	0740402052702002(NI4 D 0)	0740402052702022	APPLICATION	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec. 45 (4)	24 40 2005	d outre add remove submit final If	Office.anubhav
182	20-10-2025	0710102053702023(No.of Docs 2)	0710102053702023/8	(I.B.C)/3338(ND)2023	DINAKI GUTAL	Sec. 45 (1)	31-10-2025	1.extra pdf remove submit final pdf	Onice.anubilav
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400	24 40 2225	074040000740000000	07404000074000000	AMALGAMATION(COMPANIE		Sec. 230-232 -	04 40 0005	A	
183	31-10-2025	0710102087122022(No.of Docs 1)	0710102087122022/8	S ACT)/112(ND)2022 INTERLOCUTORY	MULTIVENTURESPRIVATE LIMITED	Second Motion	31-10-2025	1.court fee 1rs missing in pdf no of objection 1.pagination missing in bookmarking 2.court	amannaqvi
				APPLICATION	MANISH AGARWAL VS. MAGNIFICO	Sec 43(1) r/w		fee 1rs date missing in vakalatnama 3.compliance order	
184	29-10-2025	0710102100632024(No.of Docs 2)	0710102100632024/12	(I.B.C)/5813(ND)2024	MINERALS PRIVATE LIMITED	Sec 44 (1)	31-10-2025	missing in pdf	dhruvchawla

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185	28-10-2025	0710102080582025(No.of Docs 2)	0710102080582025/1	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
				INTERLOCUTORY APPLICATION	KAMAL ROHMETRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C	Sections 60(5)/Regulatio		missed three Rs court fee and twenty five Rs. welfare ticket	
186	29-10-2025	0710102038322025(No.of Docs 2)	0710102038322025/1	(I.B.C)/2223(ND)2025		n 13	31-10-2025	and ticket and fee kindly stick on blank space on vakaltanama	advocatevijetasingh
187	29-10-2025	0710102033882025(No.of Docs 2)	0710102033882025/2	INTERLOCUTORY APPLICATION (I.B.C)/1879(ND)2025	MOHAN BIR BINDRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulatio n 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
				INTERLOCUTORY APPLICATION	PROFESSIONALOF M/S	Sections 60(5)/Regulatio			
188	29-10-2025	0710102033242025(No.of Docs 2)	0710102033242025/2	(I.B.C)/1857(ND)2025	THREECSHELTERSPVT.LTD.	n 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
				INTERLOCUTORY APPLICATION	RABINDRA KUMAR MINTRI (RP) VS.				
189	31-10-2025	0710102084312025(No.of Docs 2)	0710102084312025/1	(I.B.C)/4757(ND)2025	PARMESH KUMAR YADAV	Sec. 12A	31-10-2025	1. true copy sign missed on Annexures	Priya@9810
190	31-10-2025	0710102009812021(No.of Docs 1)	0710102009812021/6	INTERLOCUTORY APPLICATION (I.B.C)/687(ND)2021	RP SUNIL KUMAR AGRAWAL VS. RAMA GUPTA	Sec 30	31-10-2025	Counsel sign missed on index 2. kindly attach the compliance order	rakesh@12
				INTERLOCUTORY APPLICATION	RP SUNIL KUMAR AGRAWAL VS.				
191	31-10-2025	0710102009812021(No.of Docs 1)	0710102009812021/9	(I.B.C)/687(ND)2021		Sec 30	31-10-2025	kindly attach the compliance order	rakesh@12
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192	30-10-2025	0710102082382025(No.of Docs 2)	0710102082382025/1	AMALGAMATION(COMPANIE S ACT)/87(ND)2025	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	31-10-2025	no of objection 1.extra pdf remove submit final pdf 2.need all pages sign in pdf	skattorneysoffice
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				COMPANY PETITION IB	REGISTRAR OF COMPANIES NCT OF			bookmarking and index mandatory. 2. kindly attach the	
193	30-10-2025	0710102082562025(No.of Docs 2)	0710102082562025/2	(IBC)/531(ND)2025	DELHI AND HARYANA	IBC Section 59	31-10-2025	compliance order. 3. Sign missed on every page of PDF.	muskaanc
101	24 40 2025	074.04.02.04.40.02.02.2(No. of Doop 2)	0740402044002022/2	COMPANY PETITION IB	BANK OF MAHARASHTRA VS. KUNAL KHANNA	Continu 05(1)	24 40 2025	1. OCP missed in DDE	vikavinta
194	31-10-2025	0710102014992023(No.of Docs 2)	0710102014992023/2	(IBC)/260(ND)2023 INTERLOCUTORY	KHANNA	Section 95(1)	31-10-2025	1. OCR missed in PDF.	vkgupta
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195	28-10-2025	0710102084012023(No.of Docs 2)	0710102084012023/3	(I.B.C)/5301(ND)2023	GOEL	Sec 60(5)	31-10-2025	submit final pdf 3.compliance order missing in pdf	mgoyal@svarniti.com
				INTERLOCUTORY APPLICATION	PHOENIX ARC PVT. LTD. VSSANYAM			no of objection 1.compliance order missing in pdf 2.extra pdf	
196	28-10-2025	0710102084002023(No.of Docs 2)	0710102084002023/3	(I.B.C)/5302(ND)2023		Sec 60(5)	31-10-2025	remove submit final pdf 3.need all pages sign in pdf	mgoyal@svarniti.com
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197	29-10-2025	0710102027232025(No.of Docs 2)	0710102027232025/2	(I.B.C)/1587(ND)2025	SHELTERS PRIVATE LIMITED	n 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
198	30-10-2025	0710102027262020(No.of Docs 2)	0710102027262020/6	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	31-10-2025	1. bookmarking mandatory. 2. numbering missing on Index	Dharmik15
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199	20-03-2025	0710102023492025(No.of Docs 0)	0710102023492025/18	ACT)/49(ND)2025	CONSULTANTS PRIVATE LIMITED		31-10-2025	kindly attach the compliance order.	
200	29-10-2025	0710102014992023(No.of Docs 2)	0710102014992023/1	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS. KUNAL KHANNA	Section 95(1)	31-10-2025	kindly attach the compliance order. 2. bookmarking mandatory.	vkgupta
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201	28-10-2025	0710102080562025(No.of Docs 2)	0710102080562025/1	(I.B.C)/4556(ND)2025 INTERLOCUTORY	MR. RAM KUMAR	60(5)/Rule 11 Sections	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
202	29-10-2025	0710102020772025(No.of Docs 2)	0710102020772025/3	APPLICATION (I.B.C)/1631(ND)2025	ATUL KUMAR ROHATGI VS. PRADEEP KUMAR KAUSHIK	60(5)/Regulatio n 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
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204	29-10-2025	0710102086142025(No.of Docs 3)	0710102086142025/2	(I.B.C)/4927(ND)2025	PROFESSIONAL	Sec 60(5)	31-10-2025	2.vakalatnama xopy missing in pdf	rj92
205	30-10-2025	0710102113782019(No.of Docs 1)	0710102113782019/21	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	31-10-2025	1. kindly attach the compliance order	rakesh@12
206	30-10-2025	0710102053922025(No.of Docs 2)	0710102053922025/4	COMPANY PETITION IB (IBC)/394(ND)2025	NARINDRA AND NARINDRA STEEL CORPORATION VS. SWADESH GREEN INFRA LIMITED	IBC Under Sec	31-10-2025	bookmarking mandatory. 2. Sign missed on every page of Rejoinder	mukhijasoffice
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207	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	(I.B.C)/2785(ND)2022	PARAMJEET SINGH SEHRA & ORS	Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI

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200	20 40 202E	074.0402042022022(No. of Dogs 2)	0740402042022022/2	APPLICATION	INTERNATIONAL COIL LIMITED VS. PARAMJEET SINGH SEHRA & ORS	Sec 43(1) r/w	24 40 2025	4 compliance order missing in add	ADITYACAUDI
208	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	(I.B.C)/2785(ND)2022	PARAMIJEET SINGH SERRA & ORS	Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI
					SHALU KHANNA RESOLUTION				
				INTERLOCUTORY APPLICATION	PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS.	Sec 43(1) r/w			
209	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	(I.B.C)/2785(ND)2022		Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI
				INTERLOCUTORY	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S				
				APPLICATION	INTERNATIONAL COIL LIMITED VS.	Sec 43(1) r/w			
210	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	(I.B.C)/2785(ND)2022	PARAMJEET SINGH SEHRA & ORS	Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI
				INTERLOCUTORY	FORTEPOINT INDIA PVT. LTD VS.				
211	20 40 2025	0710102034222024(No.of Docs 2)	0740402024222024/2	APPLICATION	PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec. 60/5)	24 40 2025	4 kindly offeel the compliance order 2 OCP Microsd	vivekemer05
211	29-10-2025	0710102034222024(No.01 Docs 2)	0710102034222024/2	(I.B.C)/2726(ND)2024 INTERLOCATORY	DEVELOPERS PRIVATE LIMITED	Sec 60(5)	31-10-2025	1. kindly attach the compliance order. 2. OCR Missed	vivekamar95
				APPLICATION(COMPANIES	PRERNA KATYAL VS. ABW	Rule 11 of			
212	17-08-2024	0710102071412024(No.of Docs 0)	0710102071412024/3	ACT)/339(ND)2024 INTERLOCUTORY	INFRASTRUCTURE LIMITED S M MILKOSE LIMITED VS. GREATER	NCLT	31-10-2025	1.compliance order missing in pdf	
				APPLICATION	NOIDA INDUSTRIAL DEVELOPMENT			1. Remove double pagination from 14 to 37 and 80 in PDF. 2.	
213	29-10-2025	0710102035992024(No.of Docs 2)	0710102035992024/4	(I.B.C)/2257(ND)2024	AUTHORITY CANARA BANK VS. MEENA RAJA	Sec 60(5)	31-10-2025	kindly upload the translate pages from 28 to 34 and 80 in PDF.	Pankaj_NCLT
				COMPANY PETITION IB	PERSONAL GUARANTOR TO HIM			1. bookmarking mandatory. 2. Kindly upload the compliance	
214	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	(IBC)/68(ND)2025	STEEL PVT. LTD.	Section 95(1) Sec	31-10-2025	order.3. Vaklatanama missed in PDF.	kavishaggarwala
				TRANSFER PETITION(COMPANIES	SMT RATIKA MANCHANDA VS.	433(e)/433(f) of		no of objection 1.bookmarking mandatory 2.index missing in	
215	29-10-2025	0710102109252024(No.of Docs 2)	0710102109252024/65	ACT)/41(PB)2024	JINDAL INFRABUILD PVT LIMITED	CA 1956	31-10-2025	pdf	lawyerarati
						Section 25(2)(j),			
				INTERLOCUTORY	DALILI IINDAL VO AD IEEVACA	43,45,47,50,60(
216	30-10-2025	0710102108842024(No.of Docs 2)	0710102108842024/7	APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	5),66/Regulatio n 35A	31-10-2025	kindly attach the compliance order	karanbatura
217	30-10-2025	0710102113782019(No.of Docs 1)	0710102113782019/22	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	1BC under Sec	31-10-2025	kindly attach the compliance order	rakesh@12
		3001)							
218	30-10-2025	0710102113782019(No.of Docs 2)	0710102113782019/23	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec	31-10-2025	No of objection 1. Kindly attach compliance order	rakesh@12
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219	29-10-2025	0710102076142024(No.of Docs 2)	0710102076142024/5	AMALGAMATION(COMPANIE S ACT)/84(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	31-10-2025	1.bookmarking mandatory	Shivananda@17
				COMPANY PETITION IB	IA WEALTH PRIVATE LIMITED VS.	IBC Under Sec		1. kindly attach the compliance order. 2. sign missed on every	
220	31-10-2025	0710102083182025(No.of Docs 1)	0710102083182025/1	(IBC)/568(ND)2025 INTERLOCUTORY	ECHO BUILDTECH LIMITED	9	31-10-2025	page of pdf.	9971944459
					NIKHIL SACHDEVA VS. PRASHANT				
221	31-10-2025	0710102104972024(No.of Docs 2)	0710102104972024/12	ND)2024	YADAV	Sec 30	31-10-2025	1. bookmarking mandatory	Raghav
					CANARA BANK VS. SHANTI SWARUP				
				COMPANY PETITION IB	RAJA PERSONAL GUARANTOR OF			1. bookmarking mandatory. 2. Kindly upload the compliance	
222	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	(IBC)/73(ND)2025	HIM STEEL PVT. LTD. CANARA BANK VS. ASHOK RAJA	Section 95(1)	31-10-2025	order.3. Vaklatanama missed in PDF.	kavishaggarwala
				COMPANY PETITION IB	PERSONAL GUARANTOR TO HIM			1. bookmarking mandatory. 2. Kindly upload the compliance	
223	28-10-2025	0710102053202024(No.of Docs 2)	0710102053202024/2	(IBC)/66(ND)2025 COMPANY PETITION IB	STEEL PVT. LTD.	Section 95(1)	31-10-2025	order. 3. Vaklatanama missed in PDF.	kavishaggarwala
224	31-10-2025	0710102053352024(No.of Docs 2)	0710102053352024/3	(IBC)/441(ND)2024	CANARA BANK VS. P.K. TIWARI	Section 95(1)	31-10-2025	1. kindly attach the compliance order	SAURABHKUSHAWAHA
				TRANSFER PETITION/COMPANIES	CILIATA VIII CUDECUTUA VO	Sec			
225	28-10-2025	0710102057222024(No.of Docs 2)	0710102057222024/43	PETITION(COMPANIES ACT)/32(PB)2024	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	433(e)/433(f) of CA 1956	31-10-2025	1.compliance order missing in pdf	nitesh@asalegal.in
				INTERLOCUTORY	NORTHERN ARC CARITAL LTD VC	Castian			
226	28-10-2025	0710102080592025(No.of Docs 2)	0710102080592025/1	APPLICATION (I.B.C)/4548(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
		,		INTERLOCUTORY					
227	31-10-2025	0710102084312025(No.of Docs 2)	0710102084312025/2	APPLICATION (I.B.C)/4757(ND)2025	RABINDRA KUMAR MINTRI (RP) VS. PARMESH KUMAR YADAV	Sec. 12A	31-10-2025	True copy sign missed on annexures	Priya@9810
				, , , ,					
				INTERLOCUTORY APPLICATION				bookmarking and index mandatory 2. missed three Rs court fee and twenty five Rs. welfare ticket and ticket and fee kindly	
228	30-10-2025	0710102064262024(No.of Docs 1)	0710102064262024/4	(I.B.C)/3845(ND)2024	ANIL TAYAL VS. TARUN JAIN	Section 60(5)	31-10-2025	stick on blank space on vakaltanama	Shivanijaiswal
				INTERLOCUTORY	OM DRISHIAN INTERNATIONAL				
				INTERLOCUTORY APPLICATION	LIMITED VS. COMMITTEE OF CREDITORS M/S EARTH BUILDPROP			no of objection 1.compliance order missing in pdf	
229	28-10-2025	0710102068282025(No.of Docs 2)	0710102068282025/3	(I.B.C)/3967(ND)2025	PRIVATE LIMITED	Sec 60(5)	31-10-2025	2.vakalatnama copy missing in pdf	sumant
					SJK INNOVATIONS PRIVATE LIMITED				
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230	27-05-2025	0710102045762025(No.of Docs 0)	0710102045762025/3	(IBC)/363(ND)2025	PRIVATE LIMITED	1	31-10-2025	kindly attach the compliance order	

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					HARKESH YADAV VS. PRADEEP				
				INTERLOCUTORY	KUMAR KAUSHIK RESOLUTION	Sections			
				APPLICATION	PROFESSIONAL OF M/S THREE C	60(5)/Regulatio		no of objection 1.court 1rs missing in vakalatnama	
231	29-10-2025	0710102044872025(No.of Docs 2)	0710102044872025/2	(I.B.C)/2580(ND)2025	SHELTERS PRIVATE LIMITED	n 13	31-10-2025	2.compliance order missing in pdf	advocatevijetasingh
				INTERLOCUTORY					
222	24 40 2025	07404020700E202E(No. of Dogs 4)	0740402070052025/2	APPLICATION	LIGHA HIVAL VC A HT KUMAD	Rule 11 of	24 40 2025	kindly attack the compliance ander	adve este numerous unte
232	31-10-2025	0710102070952025(No.of Docs 1)	0710102070952025/3	(I.B.C)/4033(ND)2025 COMPANY PETITION	USHA JUYAL VS. AJIT KUMAR	NCLT, 2016	31-10-2025	kindly attach the compliance order	advocatepranavgupta
				(COMPANIES	MANJU VS. ASIS DEVELOPERS			1. kindly attach the compliance order. 2. Counsel details	
233	31-10-2025	0710102029332023(No.of Docs 2)	0710102029332023/10	ACT)/150(ND)2023	PRIVATE LIMITED	Sec. 59	31-10-2025	missed on last page of written argument and index.	Advocateavnish
				INTERLOCUTORY	SARVESH MAHAJAN VS. M/S.				
				APPLICATION	SHUBHKAMNA BUILDTECH PVT.				
234	28-10-2025	0710102093172022(No.of Docs 2)	0710102093172022/2	(I.B.C)/5520(ND)2022	LTD.	Sec 60(5)	30-10-2025	1.compliance order missing in pdf	advpriyanshu
					IPE -M/S DUCTURUS RESOLUTION				
					PROFESSIONALS PRIVATE LIMITED	Sec			
					ACTING THROUGH ITS DIRECTOR	49(2),Section			
				INTERLOCUTORY	MR JALESH KUMAR GROVER	25(2)(j),			
				INTERLOCUTORY APPLICATION	RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP	43,45,47,50,60(5),66/Regulatio			
235	28-10-2025	0710102022872025(No.of Docs 2)	0710102022872025/12	(I.B.C)/1436(ND)2025	PRIVATE LIMITED VS. TUSHAR GOEL		30-10-2025	kindly upload the proof of service in email format.	Abhirup Dasgupta
				COMPANY	APPU GHAR HOLDINGS PRIVATE				
				APPEAL(COMPANIES	LIMITED VS. REGISTRAR OF			1. sign missed on ever pages in PDF 2. kindly upload the	
236	28-10-2025	0710102028352025(No.of Docs 2)	0710102028352025/3	ACT)/81(ND)2025	COMPANIES	Sec 252 (3)	30-10-2025	compliance order.	rupesharma33
				INTERLOCUTORY APPLICATION				three Rs. court fee and Twenty five Rs. welfare ticket stick on blank space of Vakalatanama 2. OCR missed Page no 16 to	
237	28-10-2025	0710102047772025(No.of Docs 2)	0710102047772025/4	(I.B.C)/2777(ND)2025	MK JAIN HUF VS. DEVVRAT RANA	Sec 60(5)	30-10-2025	56 in PDF.	indiajuris
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238	28-10-2025	0710102072512020(No.of Docs 1)	0710102072512020/7	(I.B.C)/2932(ND)2020	SALON SERVICES PRIVATE LIMITED	provisions- IBC	30-10-2025	welfare ticket missed on vakaltanama in PDF.	adv.yashtewari
					OM DRISHIAN INTERNATIONAL				
				INTERLOCUTORY	LIMITED VS. RAKESH KUMAR GUPTA				
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239	28-10-2025	0710102079022025(No.of Docs 2)	0710102079022025/4	(I.B.C)/4510(ND)2025	EARTH BUILDPROP PVT LTD.	Section 60(5)	30-10-2025	2.vakalatnama copy missing in pdf	sumant
				INTERLOCUTORY APPLICATION					
240	28-10-2025	0710102047702025(No.of Docs 3)	0710102047702025/4	(I.B.C)/3064(ND)2025	IFCI LTD VS. MR SANDEEP GOEL	Sec 60(5)	30-10-2025	Kindly upload the proof of service in email Format.	Innovatuslawoffices
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				APPLICATION		Sec 43(1) r/w			
241	28-10-2025	0710102073842024(No.of Docs 2)	0710102073842024/2	(I.B.C)/4533(ND)2024	ASHISH SINGH VS. SURINDER SETH	Sec 44 (1)	30-10-2025	1.compliance order missing in pdf	namitha@samvidlegal.
				INTERLOCUTORY APPLICATION	NORTHERN ARC CAPITAL LTD. VS.	Section			
242	28-10-2025	0710102080552025(No.of Docs 2)	0710102080552025/1	(I.B.C)/4544(ND)2025	MR. RAM KUMAR	60(5)/Rule 11	30-10-2025	1.compliance order missing in pdf	mohana.nijhawan
		·		COMPANY PETITION IB	VIJAY SULTANIA VS. KAD HOUSING	IBC under Sec		1. bookmarking mandatory. 2. kindly attach the compliance	
243	28-10-2025	0710102044492025(No.of Docs 2)	0710102044492025/6	(IBC)/314(ND)2025	PRIVATE LIMITED	7	30-10-2025	order.	kamal724
				COMPANY PETITION (COMPANIES	DR. NAVEEN CHAUDHARI VS. SINO				
244	28-10-2025	0710102071612025(No.of Docs 1)	0710102071612025/3	ACT)/135(ND)2025	CREDITS AND LEASING LTD.	Sec. 213	30-10-2025	1. three Rs. court fee missed on vaklatanama	snslegal
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245	27-10-2025	0710102043522025(No.of Docs 2)	0710102043522025/2	(I.B.C)/2745(ND)2025	ENGINEERS PVT. LTD	Sec 60(5)	29-10-2025	1. vakalatanama missed	CSGAURAVJOSHI
				COMPANY PETITION (COMPANIES	PRAVESH AGGARWAL VS. KBM	Sec. 241(1),Sec.			
246	27-10-2025	0710102041012022(No.of Docs 2)	0710102041012022/7	ACT)/86(ND)2022	FOODS PRIVATE LIMITED	242(4)	29-10-2025	1. kindly attach the compliance order. 2.	mg270288
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				APPLICATION	RAVINDRA KUMAR GOYAL VS. HDFC	0 00(=)		1. sign missed on every page of reply in PDF. 2. Kindly stick	
247	27-10-2025	0710102066372025(No.of Docs 2)	0710102066372025/1	(I.B.C)/4455(ND)2025 INTERLOCUTORY	BANK PRIVATE LIMITED	Sec 60(5)	29-10-2025	the welfare ticket and court fee blank space of vakalatanama	Kuldeep59
				APPLICATION	AXIS BANK LTD VS. ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT	Section		Twenty five Rs. welfare ticket and three Rs. Court Fee	
248	27-10-2025	0710102057252025(No.of Docs 2)	0710102057252025/3	(I.B.C)/3358(ND)2025	LTD		29-10-2025	missed on vakalatnama in PDF.	CSGAURAVJOSHI
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				APPLICATION	M/S RANJIT DAS VS. M/S MSX MALL	Rule 11 of		1. kindly attach the compliance order. 2. counsel sign missed	
249	27-10-2025	0710102030822025(No.of Docs 1)	0710102030822025/2	(I.B.C)/2516(ND)2025	PVT LTD	NCLT, 2016	29-10-2025	on index on Documents	S@@t2114
				INTERLOCUTORY	MR. NEERAJ KUMAR JAIN LIQUIDATOR OF CORPORATE				
				APPLICATION	DEBTOR VS. M/S NANDA PRABAT	Rule 11 of			
250	27-10-2025	0710102056082025(No.of Docs 1)	0710102056082025/1	(I.B.C)/3170(ND)2025	FINLEASE LTD.	NCLT, 2016	29-10-2025	1. kindly attach the compliance order.	neerajjainusa
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251	27-10-2025	0710102030852025(No.of Docs 1)	0710102030852025/2	(I.B.C)/2515(ND)2025 COMPANY PETITION	PVT LTD	NCLT, 2016	29-10-2025	on index	S@@t2114
				(COMPANIES	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA	Sec. 241(1),Sec.		1. sign missed on every page of reply. 2. vakalatnama missed	
252	27-10-2025	0710102072202022(No.of Docs 2)	0710102072202022/24	ACT)/149(ND)2022	PRIVATELIMITED	242(4)	29-10-2025	in PDF.	praphull2698@gmail.c
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050	07.40.0005	074040000044000000	074040000044000044	COMPANY PETITION IB	VS. ECO GREEN BUILDTECH	IBC under Sec	00 40 6005	1. bookmarking mandatory. 2. Sign missed on reply. 3.	
253	27-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/17	(IBC)/129(ND)2023	PRIVATE LIMITED	1	29-10-2025	Vakalatnama missed in PDF.	psplegal

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				INTERLOCUTORY APPLICATION				welfare ticket and three Rs. Court Fee missed on vakalatnama in PDF. 3. kindly upload master index and index required on	
254	05-06-2025	0710102047702025(No.of Docs 0)	0710102047702025/2	(I.B.C)/3064(ND)2025	IFCI LTD VS. MR SANDEEP GOEL	Sec 60(5)	29-10-2025	each volumes	
234	03-00-2023	0710102047702023(NO.01 DOCS 0)	071010204770202372	INTERLOCUTORY	II GI ETD VO. MIK SANDEEL GOEL	Jec 00(3)	23-10-2023	each volumes	
				APPLICATION	SHIVA ASPHALTIC PRODUCTS PVT				
255	27-10-2025	0710102024122025(No.of Docs 2)	0710102024122025/2	(I.B.C)/1437(ND)2025	LTD VS. ARVIND MITTAL	Sec 60(5)	29-10-2025	1. vakalatnama missed in PDF. 2. proof of service	CSGAURAVJOSHI
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				INTERLOCUTORY				and three Rs. Court Fee missed on vakalatnama in PDF. 3.	
				APPLICATION				kindly upload master index and index required on each	
256	05-06-2025	0710102047702025(No.of Docs 0)	0710102047702025/3	(I.B.C)/3064(ND)2025	IFCI LTD VS. MR SANDEEP GOEL	Sec 60(5)	29-10-2025	volumes	
						Application			
				COMPANY PETITION		under any			
				(COMPANIES	MR RUPAK GUPTA VS. UP HOTELS	other			
257	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	ACT)/37(ND)2015	LIMITED	provisions	28-10-2025	one rupee court fee missed on vakalatanama	pbalegallip
				INTERLOCUTORY					
				APPLICATION	ATUL JAGNANI VS. PRADEEP	Section 19(2) /			
258	16-10-2025	0710102102262024(No.of Docs 2)	0710102102262024/7	(I.B.C)/5999(ND)2024	KUMAR	Regulation 30	28-10-2025	1.needed compliance order in pdf	Shashank@07
								kindly attach the compliance order. 2. kindly upload the	
				INTERLOCUTORY				translate pages Hindi to English page no are 37 to 39, 59 to 61,	
				APPLICATION	SH RADHEY SHYAM SINGH VS. SH	Rule 11 of		86 to 89, 94 to 96 and 108 to 110 in PDF. 3. Pages not readable	
259	24-10-2025	0710102081062024(No.of Docs 1)	0710102081062024/1	(I.B.C)/4982(PB)2024	ARVIND GARG	NCLT, 2016	28-10-2025	32 to 38, 44 to 48, 76 to 80 87 to 97 and 4101 to 106 in PDF.	arvindgarg
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262	22 07 2225	0740402064442005(N==+50===0)	074040206444202570	APPLICATION(IBC)(LIQ.)/27(N	MD CAN IAV KIIMAD MICUDA	to (iii) r/w Sec	20 40 2005	1. bookmarking and index mandatory 2. wrong jurisdictions 3.	
260	22-07-2025	0710102064412025(No.of Docs 0)	0710102064412025/2	D)2025	MR. SANJAY KUMAR MISHRA	33(3)	28-10-2025	wrong file 4. kindly apply the compliance order	
				INTERLOCUTORY	DDUDENTIAL LANDS AGE DOUGE	1	1		
				INTERLOCUTORY APPLICATION	PRUDENTIAL LANDBASE PRIVATE LIMITED VS. MR. ASHISH SINGH	1	1		
261	19-10-2025	0710102063102025(No.of Docs 2)	0710102063102025/4		RESOLUTION PROFESSIONAL	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	palashsinghai
201	19-10-2025	07 10102003102023(NO.01 DOCS 2)	07 10 102003 102023/4	(I.B.C)/3751(ND)2025	RESOLUTION PROFESSIONAL	Jec 00(3)	20-10-2023	1.comphance order missing in pur	paiaonomynai
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					AUTHORIZED REPRESENTATIVE) VS. MR. BHOOPESH GUPTA				
				INTERLOCUTORY	RESOLUTION PROFESSIONAL OF				
				APPLICATION	HERO ELECTRIC VEHICLES PRIVATE				
262	17-10-2025	0710102066592025(No.of Docs 2)	0710102066592025/3	(I.B.C)/3878(ND)2025	LIMITED	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	vishalhirawat
202	10 2023	5 5.102000032020(140.01 DOCS 2)		INTERLOCUTORY		230 00(0)	_5 10 2025		
				APPLICATION	MEENA SETH VS. MR. ASHISH SINGH	1	1		
263	19-10-2025	0710102063082025(No.of Docs 2)	0710102063082025/2	(I.B.C)/3750(ND)2025	RESOLUTION PROFESSIONAL	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	palashsinghai
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264	17-10-2025	0710102073702025(No.of Docs 2)	0710102073702025/1	(I.B.C)/4185(ND)2025	CHAND LODHA	60(5)/Rule 11	28-10-2025	2.vakalatnama copy in pdf	devganabhishek
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				INTERLOCUTORY		43,45,47,50,60(
				APPLICATION	JAGDISH KUMAR PARULKAR VS.	5),66/Regulatio		no of objection 1.bookmarking mandatory 2.compliance order	
265	16-10-2025	0710102073252025(No.of Docs 2)	0710102073252025/8	(I.B.C)/4211(ND)2025	SANDEEP KUMAR	n 35A	28-10-2025	missing in pdf 3.welfare ticket 25rs in vakalatnma	saxena&saxena
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266	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/14	(IBC)/129(ND)2023	PRIVATE LIMITED	7	28-10-2025	missing in pdf 3. some pages hindi in pdf	psplegal
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267	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/15	(IBC)/129(ND)2023	PRIVATE LIMITED	7	28-10-2025	missing in pdf	psplegal
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268	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/16	(IBC)/129(ND)2023	PRIVATE LIMITED	1	28-10-2025	missing in pdf	psplegal
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269	17 10 2025	0710102074502025(No. of Door 0)	0710102074592025/1		JAGDISH KUMAR PARULKAR	Soc 20	28-10-2025	1 compliance order missing in pdf	adigoro
209	17-10-2025	0710102074592025(No.of Docs 2)	07 10102074592025/1	ND)2025	VSJUPITER KNITTING COMPANY	Sec 30	20-10-2023	1.compliance order missing in pdf	adigore
				INTERLOCUTORY APPLICATION	SURENDER SETH VS. MR. ASHISH	1	1		
270	19-10-2025	0710102063072025(No.of Docs 2)	0710102063072025/3	(I.B.C)/4128(ND)2025	SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	palashsinghai
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271	17-10-2025	0710102078712025(No.of Docs 2)	0710102078712025/1	(I.B.C)/4402(ND)2025	VS. PUNJAB NATIONAL BANK	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	SAFEINTIP
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272	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/13	(IBC)/129(ND)2023	PRIVATE LIMITED	7	28-10-2025	missing in pdf	psplegal
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273	26-10-2025	0710102072202022(No.of Docs 2)	0710102072202022/23	ACT)/149(ND)2022	PRIVATELIMITED	242(4)	28-10-2025	on Annexures 3. Vakalatnama missed in PDF.	praphull2698@gmail.c
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274	25-10-2025	0710102078942025(No.of Docs 2)	0710102078942025/2	(IBC)/518(ND)2025	CONSTRUCTIONS PRIVATE LIMITED		28-10-2025	1. Kindly attach the compliance order.	tandon.yash@123
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					SHAMBHAVI THAKUR/ SOMESH	60(5)/Regulatio	1		
				INTERLOCUTORY	KUMAR JHA VS. PANKAJ NARANG	n 7,8, 8A, 9, 12,	1		
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275	17-10-2025	0710102082802025(No.of Docs 2)	0710102082802025/1	(I.B.C)/4689(ND)2025	JBK DEVELOPERS PVT. LTD.)	17(1)	28-10-2025	1.vakalatnama copy in pdf	Harishtaneja78

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					CHANDRA MOHAN TYAGI VS.				
				COMPANY PETITION IB	ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA)	IBC Under Sec		no of objection 1.pagination missing in bookmarking 2.need	
276	07-08-2025	0710102069782025(No.of Docs 0)	0710102069782025/4	(IBC)/463(ND)2025	PRIVATE LIMITED	a Chider Sec	28-10-2025	every pages sign in pdf 3.date missing in vakalatanama 4.compliance order missing in pdf	
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					L&T FINANCE LIMITED				
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				APPLICATION	ITS INTERIM RESOLUTION				
277	15-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/23	(I.B.C)/4091(ND)2025	PROFESSIONAL MR HITESH GOEL	Sec 60(5)	28-10-2025	1.sign missed on every page of rejoinder.	ash.advocate
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278	15-10-2025	0710102050772025(No.of Docs 1)	0710102050772025/3	ACT)/99(ND)2025	KONKAN LNG LIMITED	0f Section 66.	28-10-2025	1. kindly attach the compliance order.	rajeev1124
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279	25-10-2025	0710102046972025(No.of Docs 2)	0710102046972025/3	S ACT)/55(ND)2025	PRIVATE LIMITED	of section 230	28-10-2025	1.kindly attached compliance order in pdf	ashishmiddha@rocketm
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280	14-08-2025	0710102071982025(No.of Docs 0)	0710102071982025/7	ACT)/145(ND)2025	LIMITED	242(4)	28-10-2025	every page and incomplete file	
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281	16-10-2025	0710102072052025(No.of Docs 2)	0710102072052025/3	APPLICATION/42(PB)2025	BOBBY ANAND VS. REKHA CHAWLA	T Rules,2016	28-10-2025	1.compliance order missing in pdf	advocatesumitbatra
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282	16-10-2025	0710102066882024(No.of Docs 2)	0710102066882024/5	(IBC)/90(ND)2024	LTD. (DAMEPL)	NCLT, 2016	28-10-2025	pdf	Ankitsinha7390
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283	24-10-2025	0710102080282025(No.of Docs 3)	0710102080282025/12	ACT)/158(ND)2025	LIMITED		28-10-2025	true copy sign missed on Annexures and advertisement clip	Priya52838
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284	22-10-2025	0710102080372025(No.of Docs 2)	0710102080372025/1	(I.B.C)/4595(ND)2025	DEEPAK KUMAR GOYAL	Section 60(5)	28-10-2025	2.vakalatnama copy missing in pdf	varshabanerjee
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				APPLICATION	GYAN CHANDRA MISRA VSSANDEEP	other		no of objection 1.compliance with Order dated 09.10.2025.	
285	16-10-2025	0710102072882023(No.of Docs 2)	0710102072882023/5	(I.B.C)/5032(ND)2023	KUMAR DAS	provisions- IBC	28-10-2025	2.need every pages sign in pdf	mhvlegal
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286	18-10-2025	0710102020652025(No.of Docs 1)	0710102020652025/4	(I.B.C)/1392(PB)2025	JATALIA HOLDINGS LIMITED	provisions- IBC	28-10-2025	kindly attach the compliance order.	shrutimunjal13
					PRIYANKA PATHAK VS. NIRAMAYA				
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287	25-10-2025	0710102019262025(No.of Docs 2)	0710102019262025/8	(IBC)/176(ND)2025	PATHLABS PRIVATE LIMITED	7	28-10-2025	1. kindly attach the compliance order	ADVSKLALNCLT
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288	25-10-2025	0710102016882025(No.of Docs 2)	0710102016882025/12	(I.B.C)/1153(ND)2025	PRIVATE LIMITED VS. TUSHAR GOEL	n 35A	28-10-2025	service missing in pdf	knmnclt
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289	24-10-2025	0710102086312025(No.of Docs 1)	0710102086312025/1	ACT)/127(ND)2025	COMPANIES	Sec 252 (3)	28-10-2025	wrong file kindly file in IA	PCSBHK
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290	07-02-2025	0710102013182025(No.of Docs 0)	0710102013182025/3	ACT)/23(ND)2025	DRUGS PRIVATE LIMITED	Sec. 58(3)	28-10-2025	1.compliance order missing in pdf	
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204	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	(COMPANIES	MR RUPAK GUPTA VS. UP HOTELS	other	28-10-2025	1 one runes court fee missed on vakalatanama	nhalegallin
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292	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	ACT)/37(ND)2015	LIMITED	provisions	28-10-2025	one rupee court fee missed on vakalatanama	pbalegallip
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293	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	ACT)/37(ND)2015	LIMITED	provisions	28-10-2025	1. one rupee court fee missed on vakalatanama	pbalegallip
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294	24-10-2025	0710200411092017(No.of Docs 2)	0710200411092017/9	(COMPANIES ACT)/355(ND)2017	INFRASTRUCTURE DEVELOPERS PVT. LTD.	241(1),Sec. 242(4)	28-10-2025	bookmarking mandatory. 2. kindly attach the compliance order.	maheshwariandco
205	04.40.0005	0740400004700007(N4 D 4)	0740400004700005/4	COMPANY PETITION (COMPANIES	NEERAV BANSAL VS. ESCORTS HEART AND SUPER SPECIALITY	Sec. 241(1),Sec. 242(4),Sec.	00.40.0005	1. kindly attach the compliance order 2. bookmarking and index	
295	24-10-2025	0710102081722025(No.of Docs 1)	0710102081722025/1	ACT)/152(ND)2025 INTERLOCUTORY	HOSPITAL LIMITED	244(1)	28-10-2025	mandatory	rohitharidasnair
296	21-10-2025	0710102032572024(No.of Docs 2)	0710102032572024/2	APPLICATION (I.B.C)/1935(ND)2024	ASHOK DILWALI VS. M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	28-10-2025	kindly attach the compliance order	aayushshukla95
297	27-10-2025	0710102105212024(No.of Docs 2)	0710102105212024/5	INTERLOCUTORY APPLICATION (I.B.C)/6100(ND)2024	MR. SHIV KUMAR SHARMA THROUGH MR. SURENDER KUMAR KAUSHIK (SPECIAL POWER OF ATTORNEY HOLDER) VS. M/S. AAA INSOLVENCY PROFESSIONALS LLP THROUGH ITS AUTHORIZED SIGNATORY MR. ANKIT GOEL. RESOLUTION PROFESSIONAL OF M/S. MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Sec 60(5)	28-10-2025	1. kindly attach the compliance order	LEGAFIDE
298	24-10-2025	0710102052792024(No.of Docs 2)	0710102052792024/17	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/29(PB)2024	PANKAJ MAHAJAN RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS. MR. VISHNOO MITTAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28-10-2025	kindly attach the compliance order	advsanpan
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299	17-10-2025	0710102058342024(No.of Docs 2)	0710102058342024/1	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-10-2025	no of objection 1.compliance order missing in pdf 2.date missing in vakalatnama	abhi4064
300	25-10-2025	0710102000402025(No.of Docs 2)	0710102000402025/9	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF PRESIDIUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS. PRAVEEN KUMAR AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	27-10-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf	hcclaw@gmail.com
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301	15-10-2025	0710102016492023(No.of Docs 2)	0710102016492023/16	(IBC)/127(PB)2023	FACILITIES MANAGEMENT PVT. LTD		27-10-2025	1.kindly file I.A	Fidere2
302	16-10-2025	0710102029332023(No.of Docs 2)	0710102029332023/7	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	27-10-2025	1.bookmarking mandatory	hreemlegal
303	14-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/18	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	27-10-2025	no of objection 1.need every pages sign in pdf 2.compliance order missing in pdf	sajaljain537
304	15-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/27	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	27-10-2025	date missed on vakalatanama 2. Sign misssed on every page of reply.	siddharth bhatli
305	19-01-2024	0710102083952023(No.of Docs 0)	0710102083952023/3	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-10-2025	1.pagination missing in bookmarking in pdf	
306	17-10-2025	0710102014142025(No.of Docs 1)	0710102014142025/2	INTERLOCUTORY APPLICATION (I.B.C)/950(ND)2025	JAGDISH KUMAR PARULKAR VS. SANDEEP GUPTA	Section 19(2) / Regulation 30	27-10-2025	1.bookmarking mandatory	saxena&saxena
307	16-10-2025	0710102014932025(No.of Docs 2)	0710102014932025/1	COMPANY PETITION IB (IBC)/148(ND)2025 INTERLOCUTORY	CAPT DEVESH BBYAN VS. SPICEJET LIMITED	BC Under Sec	27-10-2025	The second secon	9911428065
308	12-09-2025	0710102080892025(No.of Docs 0)	0710102080892025/2	APPLICATION (I.B.C)/4606(ND)2025	MANOJ KUNWAR VSUNION OF INDIA		27-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing pdf	
309	17-10-2025	0710102038942025(No.of Docs 1)	0710102038942025/2	COMPANY PETITION IB (IBC)/353(ND)2025	STATE BANK OF INDIA VS. PASUPATI FABRICS LIMITED	IBC under Sec 7	27-10-2025	1.compliance order missing in pdf	pslchambers
310	15-10-2025	0710102003052022(No.of Docs 3)	0710102003052022/7	COMPANY PETITION (COMPANIES ACT)/21(PB)2022	SWEDISH PORTFOLIO PRIVATE LIMITED VS. NATMA SECURITIES PRIVATE LIMITED	Sec. 45QA RBI Act	27-10-2025	no of objection 1.all document file separately 2.compliance order missing in pdf	prashantmehta
311	14-10-2025	0710102078452025(No.of Docs 3)	0710102078452025/2	INTERLOCUTORY APPLICATION (I.B.C)/4416(ND)2025 INTERLOCUTORY	GAGAN GULATI VS. LVS ESTATES PRIVATE LIMITED ANURAG GOEL IRP OF LEO	Section 12(A) /Regulation 30A	27-10-2025	1. Compliance with the Order Dated 12.09.2025	anirbanlaw@66
312	22-08-2025	0710102073832025(No.of Docs 0)	0710102073832025/2	APPLICATION (I.B.C)/4384(ND)2025	CREATIONS PVT LTD VS. ASR LOGISTICS INDIA PVT LTD	Sec 60(5)	27-10-2025	kindly upload three Rupees Court fee and twenty five rupees welfare Ticket stick on blank space of vakalatanama.	
313	29-07-2025	0710102066102025(No.of Docs 0)	0710102066102025/4	TRANSFER APPLICATION/36(PB)2025	SMT. SHOBHA AJIT KIRLOSKAR VS. GHATGE PATIL INDUSTRIES LIMITED		27-10-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf	

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314	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
				INTERLOCUTORY APPLICATION		Application under any other			
315	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	(I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
316	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
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317	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	APPLICATION/39(PB)2025	VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
318	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
319	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
320	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025 CP(AA) MERGER AND	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
204	00.40.0005	07404000F04C0000(NI= ={ D=== 0}	0740400050400000/0	AMALGAMATION(COMPANIE	AUTOMELA ONLINE SERVICES	Sec. 230-232 -	00 40 0005	No of objection 1. Bookmarking missed 2. Pagination missed in	
321	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	S ACT)/52(ND)2023 CP(AA) MERGER AND	PRIVATELIMITED.	Second Motion	20-10-2025	index and pdf 3. Kindly attach compliance order	rakesh@12
322	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	AMALGAMATION(COMPANIE S ACT)/52(ND)2023 CP(AA) MERGER AND	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
323	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	AMALGAMATION(COMPANIE S ACT)/52(ND)2023 CP(AA) MERGER AND	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
324	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	AMALGAMATION(COMPANIE S ACT)/52(ND)2023	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
				INTERLOCUTORY APPLICATION		Application under any other			
325	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	(I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA HUNYHUNY OVERSEAS PRIVATE	provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
				COMPANY PETITION (COMPANIES	LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU			No of objection 1. court fees paste on blank space in	
326	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	ACT)/109(ND)2025	KAPOOR HUNYHUNY OVERSEAS PRIVATE	Sec. 140(5)	26-10-2025	vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
327	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	26-10-2025	No of objection 1. court fees paste on blank space in vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
				COMPANY PETITION (COMPANIES	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU	0 449(5)		No of objection 1. court fees paste on blank space in	
328	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	ACT)/109(ND)2025 COMPANY PETITION	KAPOOR	Sec. 140(5) Sec.	26-10-2025	vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
329	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	(COMPANIES ACT)/148(ND)2025 COMPANY PETITION	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	241(1),Sec. 242(4) Sec.	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
330	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	(COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
332	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025		Sec. 241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
333	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	26-10-2025	No of objection 1. court fees paste on blank space in vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL	26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025		Sec. 241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
				COMPANY PETITION (COMPANIES	ANU MALHOTRA DIRECTOR VS. AIM	Sec. 241(1),Sec.			
336	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	ACT)/148(ND)2025 COMPANY PETITION	TELEVISION PRIVATE LIMITED	242(4) Sec.	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
337	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	(COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar

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338	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
				INTERLOCUTORY APPLICATION		Application under any other			
339	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	(I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
340	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
				INTERLOCUTORY APPLICATION		Application under any other			
341	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	(I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
342	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
242	44 40 0005	07/04/00000000000[/]\(D()	274240000000000000000000000000000000000	INTERLOCUTORY APPLICATION	MINIOU KIMAD QUADMA	Application under any other	00.40.0005	No of phonoise of Monor (in Monor (in Monor)	
343	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	(I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
344	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
345	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
				TRANSFER	JAIN IRRIGATION SYSTEMS LIMITED	Rule16(d) NCI			
346	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	APPLICATION/39(PB)2025	VS. A J ORGANICA PRIVATE LIMITED		26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
				INTERLOCUTORY APPLICATION		Application under any other			
347	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	(I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
348	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	TELEVISION PRIVATE LIMITED SREI EQUIPMENT FINANCE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	as per mention in index mismatch details in PDF.	Vinodkumar
349	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	VS. FNM PROPERTY SERVICES PRIVATE LIMITED SREI EQUIPMENT FINANCE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
350	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
351	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
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352	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
353	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
354	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
355	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
356	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI		23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach compliance order	Adv. Atul Sharma
				INTERLOCUTORY APPLICATION	M/S MARINAINDIA TRAEXIM PRIVATE			No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach	
357	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	(I.B.C)/2204(PB)2025 INTERLOCUTORY	LIMITED VS. MR. ANIL KOHLI	60(5) Rule 11 of NCLT,	23-10-2025	compliance order No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Adv. Atul Sharma
358	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	2016,Section 60(5)	23-10-2025	True copy sign missed page no 29 to 52 3. Kindly attach compliance order	Adv. Atul Sharma

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				INTERLOCUTORY APPLICATION	M/S MARINAINDIA TRAEXIM PRIVATE	NCLT,		No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach	
359	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	(I.B.C)/2204(PB)2025	LIMITED VS. MR. ANIL KOHLI	60(5)	23-10-2025	compliance order	Adv. Atul Sharma
333	23-10-2023	07 10 102033 102023(NO.01 DOCS 3)	0710102033102023/20	(I.B.C)/2204(I B)2023	EINITED VO. WIN. AIVIE NOTIEI	00(3)	23-10-2023	compliance order	Adv. Add Gharma
						Application			
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				APPLICATION		other			
360	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4	(I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
						Application			
				INTERLOCUTORY		under any			
361	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4	APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	other	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
301	30-10-2023	07 10 102003 122023(NO.01 DOCS 2)	071010200312202374	INTERLOCUTORY	C P ARORA ENGINEERS	provisions- ibo	23-10-2023	No or objection 1. Kindiy attach compilance order	Attibilatia
				APPLICATION	CONTRACTORS PRIVATE LIMITED				
362	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR			no of objection 1.complinace order missing in pdf (As per the	
				(COMPANIES	VS. NEXTGEN INFOWORLD PRIVATE			order dated 15.07.2025 late filing) 2.court fee 3rs missing in	
363	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	ACT)/115(ND)2025	LIMITED	Sec. 59	23-10-2025	vakalatnama in pdf	inohavenoid
				COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR			no of objection 1.complinace order missing in pdf (As per the	
364	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	(COMPANIES ACT)/115(ND)2025	VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
304	30-10-2023	0710102030742023(NO.01 DOCS 2)	0710102030742023/9	COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR	Sec. 33	23-10-2023	no of objection 1.complinace order missing in pdf (As per the	Inonavenoid
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365	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	ACT)/115(ND)2025	LIMITED	Sec. 59	23-10-2025	vakalatnama in pdf	inohavenoid
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				(COMPANIES	VS. NEXTGEN INFOWORLD PRIVATE			order dated 15.07.2025 late filing) 2.court fee 3rs missing in	
366	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	ACT)/115(ND)2025	LIMITED	Sec. 59	23-10-2025	vakalatnama in pdf	inohavenoid
				COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR			no of objection 1.complinace order missing in pdf (As per the	
367	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	(COMPANIES ACT)/115(ND)2025	VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
307	30-10-2023	07 10 10 20 30 7 42 02 3 (NO. 01 DOCS 2)	0710102030742023/3	COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR	Jec. 33	23-10-2023	no of objection 1.complinace order missing in pdf (As per the	Indiavendia
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368	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	ACT)/115(ND)2025	LIMITED	Sec. 59	23-10-2025	vakalatnama in pdf	inohavenoid
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369	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	ACT)/115(ND)2025	LIMITED	Sec. 59	23-10-2025	vakalatnama in pdf	inohavenoid
				COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR			no of objection 1.complinace order missing in pdf (As per the	
370	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	(COMPANIES ACT)/115(ND)2025	VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
370	30-10-2023	0710102030742023(NO.01 DOCS 2)	071010203074202373	COMPANY PETITION	NIRAJ KUMAR @ NEERAJJ KUMARR	Jec. 33	23-10-2023	no of objection 1.complinace order missing in pdf (As per the	Inonavenoiu
				(COMPANIES	VS. NEXTGEN INFOWORLD PRIVATE			order dated 15.07.2025 late filing) 2.court fee 3rs missing in	
371	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	ACT)/115(ND)2025	LIMITED	Sec. 59	23-10-2025	vakalatnama in pdf	inohavenoid
					CHANDRA MOHAN TYAGI VS.			·	
					ROBBINS TUNNELING AND				
				COMPANY PETITION IB	TRENCHLESS TECHNOLOGY (INDIA)	IBC Under Sec			
372	15-10-2025	0710102069782025(No.of Docs 1)	0710102069782025/2	(IBC)/463(ND)2025	PRIVATE LIMITED	9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
					CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND				
				COMPANY PETITION IB	TRENCHLESS TECHNOLOGY (INDIA)	IBC Under Sec			
373	15-10-2025	0710102069782025(No.of Docs 1)	0710102069782025/2	(IBC)/463(ND)2025	PRIVATE LIMITED	9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
				INTERLOCUTORY	COSMOS INFRA ENGINEERING			No of objection 1. Sign missed page no 1 to 20 2. True copy	
				APPLICATION	(INDIA) PRIVATELIMITED VS. GIRISH			sign missed in annexure in all volume. 3. Pagination missed in	
374	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				INTERLOCUTORY	COSMOS INFRA ENGINEERING		1	No of objection 1. Sign missed page no 1 to 20 2. True copy	
375	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	APPLICATION (I.B.C)/3117(PB)2024	(INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
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376	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				INTERLOCUTORY	COSMOS INFRA ENGINEERING]	No of objection 1. Sign missed page no 1 to 20 2. True copy	
				APPLICATION	(INDIA) PRIVATELIMITED VS. GIRISH			sign missed in annexure in all volume. 3. Pagination missed in	
377	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				INTERLOCUTORY APPLICATION	COSMOS INFRA ENGINEERING		1	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in	
378	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	(INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
5.0	-3.0 2020			INTERLOCUTORY	COSMOS INFRA ENGINEERING			No of objection 1. Sign missed page no 1 to 20 2. True copy	
				APPLICATION	(INDIA) PRIVATELIMITED VS. GIRISH		1	sign missed in annexure in all volume. 3. Pagination missed in	
379	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				INTERLOCUTORY	COSMOS INFRA ENGINEERING		1	No of objection 1. Sign missed page no 1 to 20 2. True copy	
				APPLICATION	(INDIA) PRIVATELIMITED VS. GIRISH	0 00/=:		sign missed in annexure in all volume. 3. Pagination missed in	
380	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				INTERLOCUTORY APPLICATION	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH			No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in	
381	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				CA(A) MERGER AND		(-)			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
					BADERIA HEALTHCARE PRIVATE	Sub-section (I)		No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file	
382	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	S ACT)/76(ND)2025	LIMITED	of section 230	23-10-2025	IA	jateen2107
				CA(A) MERGER AND			1		
383	22 40 2225	0740402072002025/N= -4 D=- 0	0710102073092025/2	AMALGAMATION(COMPANIE S ACT)/76(ND)2025	BADERIA HEALTHCARE PRIVATE	Sub-section (I)	22 40 2005	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file	into an 2407
	22-10-2025	0710102073092025(No.of Docs 3)	01 10102013092025/2	3 ACT)//6(ND)2025	LIMITED	of section 230	23-10-2025	IA	jateen2107

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				INTERLOCUTORY APPLICATION	BHARAT BHUSHAN SETHI VSJASMINE BUILDMART PRIVATE			No of objection 1. kindly attach the compliance order. 2. index	
384	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	(I.B.C)/4763(ND)2025		Section 21	23-10-2025	mandatory. 3. Remove extra pdf	yatishyadav
				INTERLOCUTORY	BHARAT BHUSHAN SETHI			,	,
				APPLICATION	VSJASMINE BUILDMART PRIVATE			No of objection 1. kindly attach the compliance order. 2. index	
385	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	(I.B.C)/4763(ND)2025		Section 21	23-10-2025	mandatory. 3. Remove extra pdf	yatishyadav
				INTERLOCUTORY APPLICATION	BHARAT BHUSHAN SETHI			No of chication 4 kindly attach the compliance ander 2 index	
386	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	(I.B.C)/4763(ND)2025	VSJASMINE BUILDMART PRIVATE LIMITED	Section 21	23-10-2025	No of objection 1. kindly attach the compliance order. 2. index mandatory. 3. Remove extra pdf	yatishyadav
				INTERLOCUTORY				Facilities of the second part of	,
				APPLICATION					
387	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	(I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
				INTERLOCUTORY APPLICATION					
388	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	(I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
		` ` `		INTERLOCUTORY		` ,			
	-			APPLICATION					
389	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	(I.B.C)/5834(ND)2023 INTERLOCUTORY	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
				APPLICATION					
390	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	(I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
				INTERLOCUTORY					
391	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	APPLICATION	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
391	30-10-2023	0710102064062023(NO.01 DOCS 2)	0710102004002023/2	(I.B.C)/5834(ND)2023 INTERLOCUTORY	RAHUE SINDAL VS. DATANAND	Sec 60(1)	23-10-2023	No or objection 1. Kindiy attach compilance order	Atuibilatia
				APPLICATION					
392	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	(I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				INTERLOCUTORY					
393	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
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				APPLICATION					
394	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	(I.B.C)/5834(ND)2023 INTERLOCUTORY	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				APPLICATION					
395	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	(I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				INTERLOCUTORY					
200	20.40.0005	0740400004000000(N= -4 D= 0)	074040000400000000	APPLICATION	DALILLI IINDAL VO DAVANAND	0 00(4)	22 40 2025	No of abjection 4. Kindle attack assemble as a solu-	As all to a sta
396	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	(I.B.C)/5834(ND)2023 INTERLOCUTORY	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				APPLICATION					
397	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	(I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				INTERLOCUTORY					
398	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
		,		INTERLOCUTORY	BHARAT BHUSHAN SETHI				
				APPLICATION	VSJASMINE BUILDMART PRIVATE			No of objection 1. kindly attach the compliance order. 2. index	
399	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	(I.B.C)/4763(ND)2025		Section 21	23-10-2025	mandatory. 3. Remove extra pdf	yatishyadav
				INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED				
400	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	(I.B.C)/4602(ND)2025		Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				INTERLOCUTORY	C P ARORA ENGINEERS		·		
401	29-10-2025	0710102081332025/No of Dogs 4)	0710102081332025/4	APPLICATION	CONTRACTORS PRIVATE LIMITED	Section 60/5)	23_10_2025	No of chiestian 1. One runes court fore microst in validations	SDPSPartners
401	29-10-2023	0710102081332025(No.of Docs 4)	0710102081332025/4	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SUF SF at tilet's
						Application			
				INTERLOCUTORY		under any			
402	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	APPLICATION	MR. RAHUL JINDAL VSMR. DAYANAD	other	23-10-2025	No of objection 1. Copy of vakalatnama missed	
402	23-01-2023	07 10 102003 122023(NO.01 DOCS 0)	01 10 102000 122023/2	(I.B.C)/4519(ND)2023	ININ. INAMUL SINDAL VOINK. DATANAD	provisions- IBC	20-10-2023	по от објеснот т. сору от уакајантална пизѕец	
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				INTERLOCUTORY		under any			
403	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	other	23_10_2025	No of objection 1. Copy of vakalatnama missed	
403	23-01-2023	07 10 102003 122023(NO.01 DOCS 0)	01 10 102000 122023/2	(1.D.G)(4013(ND)2023	ININ. INAMUL SINDAL VOINK. DATANAD	PLOVISIONS- IDC	20-10-2023	по от објеснот т. сору от уакајантална пизѕец	
						Application			
				INTERLOCUTORY		under any			
404	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/3	APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	other	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
707	00 10-2023	01 10 10 2000 12 2020 (140.01 DOCS 2)	01 10 10 2000 12 20 2010	(I.D.G)/4013(ND)2023	MIN. INCIDE SINDAL VOMIN. DATAMAD	PLOVISIONS- IDC	20 10-2025	1. Complete order	Automatic
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405	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/3	APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	other	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
403	30-10-2023	07 10 10 2003 12 20 23 (NO.01 DOCS 2)	07 10 102000 122023/3	(I.D.O)/4013(ND)2023	MIN. INATIOE SINDAE VOMIN. DATANAD	Provisions- IBC	20-10-2020	no or objection 1. Kilitary attach compliance order	Atuibilatia
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				INTERLOCUTORY		under any			
406	25 07 2022	0740402065422022/No. of Doc. 0	0740402065422022/2	APPLICATION		other	22 10 2025	No of objection 1. Copy of vakalatnama missed	
406	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	(I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	provisions- iBC	23-10-2025	No or objection 1. Copy of vakalatnama missed	

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19 201-10-205							under any		
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NTERLOCUTION APPLICATION	410	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4		MR. RAHUL JINDAL VSMR. DAYANAD		No of objection 1. Kindly attach compliance order	Atulbhatia
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MAIL AND S. ARVIN RAJA MAIL AND S. ARVIN R	411	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4		MR. RAHUL JINDAL VSMR. DAYANAD		No of objection 1. Kindly attach compliance order	Atulbhatia
NETER-OCUTORY APRIL ADVISOR ANIMA NS. ARVAN RAJA April 2-10-2025 THE PLY LTD. APRIL ADVISOR TO PARK PRESONAL QUARATOR TO PARK April 2-10-2025 THE PLY LTD. APRIL ADVISOR TO PARK PRESONAL QUARATOR TO PARK April 2-10-2025 THE PLY LTD. APRIL ADVISOR TO PARK PRESONAL QUARATOR TO PARK April 2-10-2025 THE PLY LTD. APRIL ADVISOR TO PARK			,					·	
### 06-16-2025 0710100033982025(No. of Doc. 2) 0710100039982025(No. of Doc. 2) 071010003998202					INTERLOCUTORY	AKHII AHILIA VE ABVIN BATA			
12 01-12-2025 0710120053982025(No.of Docs 2) 0710120053982025(1) 0.6 COPPANY PETITION IS 01-12-2025 0710120053982025(No.of Docs 2) 0710120053982025(N								No of objection 1. Kindly attach compliance order 2.True conv	
AFER ADDITION AFER ADDITIO	412	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1					kavishaggarwala
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## APPLICATION (BLG)CF188(00255)					INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA			
APPLICATION								No of objection 1. Kindly attach compliance order 2.True copy	
Action A	413	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	provisions- IBC 23-10-2025	sign missed in annexure	kavishaggarwala
April Apri							Application		
## 06-10-2025 0710102053982025(No. of Docs 2) 0710102053982025(No. of Docs 2) 0710102053982025(No. of Docs 3) 0710102059782025(No. of Docs 3) 0710102059782025					INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA			
### APPLICATION (B.C.)3119(N)(2025 APPLICATION (B.C.)3119(N)(202					APPLICATION	PERSONAL GUARANTOR TO HIM	other		
### NTERLOCUTORY APPLICATION (I.B.CJY3118ND)2225 (I.B.CJY3118ND)22	414	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	provisions- IBC 23-10-2025	sign missed in annexure	kavishaggarwala
### NTERLOCUTORY APPLICATION (I.B.CJY3118ND)2225 (I.B.CJY3118ND)22							Application		
15 06-10-2025 0710102065782025(No.of Docs 2) 0710102065782025(1) (I.B. (J/5118(N))2025 STEE, PYT. LTD. provisions-IBC 23-10-2025 sign missed in annexure kavishaggarwala Application under any under any provisions-IBC 23-10-2025 o710102065782025(No.of Docs 2) 0710102065782025(No.of Docs 3) 071010206578202					INTERLOCUTORY				
Note	445	06 40 2025	0740402052092025(No. of Dogs 2)	0740402052002025/4					kaviahaggayyala
### AFRICACIOTORY APH CLICATION (I.B.C)/3118/ND)2025 AFRICAL AND AVECATE MAN PARK AND AVECA	413	00-10-2023	0710102033962023(NO.01 DOCS 2)	0710102033902023/1	(I.B.C)/3110(ND)2023	STEEL PVI. LID.	provisions- IBC 23-10-2025	sign missed in annexure	Kavisiiayyai wala
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15 0-10-2025 0710102053782025(No.of Docs 2) 0710102053782025(No.of Docs 3) 0710102053782025(No.of Docs 3) 071010205782025(No.of Docs 2) 071010205782025(No.of Docs 3) 07101020								No of abjection 4. Kindly attack compliance ander 2 True comp	
COMPANY PETITION IB (BC)463(ND)2025 PRIVATE LIMITED PRIVATE LI	416	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1					kavishaqqarwala
15-10-2025 0710102069782025[No.of Docs 3] 0710102069782025[3] COMPANY PETITION IB (IBC Under Sec S			,		, , , , , , , , , , , , , , , , , , , ,				
15-10-2025 0710102069782025(No.of Docs 3) 0710102069782025(3 (BC)463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Counsel sign missed in index Advocate Monica									
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ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) BC Under Sec 9 9 23-10-2025 No of objection 1. Counsel sign missed in index Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica 23-10-2025 No of objection 1. Sign missed in page no 1 to 9					\ \$\rangle \cdot				
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19 10 10 10 10 10 10 10	710	.5 10 2025	5 5 102003102020(110.01 D005 3)	00102000102020/3	() 100(110)2020		23-10-2023	C. Cajoulon I. Counsel sign impact in much	
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CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) IBC Under Sec PRIVATE LIMITED S COMPANY PETITION IB (IBC)/463(ND)/2025 (IBC)/463(ND)/20	419	19-10-2025	0710102069782025/No of Docs 2)	0710102069782025/5				No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) IBC Under Sec	713	.5 10 2025	5	J0102003102023/3	() 100(110)2020		23-10-2023	c.	
420 19-10-2025 0710102069782025(No.of Docs 2) 0710102069782025/5 (IBC)/463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica						ROBBINS TUNNELING AND			
CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED 15-10-2025 O710102069782025(No.of Docs 1) O710102069782025(No.of Docs 1) O710102069782025(No.of Docs 1) O710102069782025(No.of Docs 1) O710102069782025(No.of Docs 3) O710102069782025/2 CMPANY PETITION IB (IBC)/463(ND)2025 COMPANY PETITION IB (IBC)/463(ND)2025 COMPANY PETITION IB (IBC)/463(ND)2025 COMPANY PETITION IB (IBC)/463(ND)2025 CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED O710102069782025(No.of Docs 3) O710102069782025(No.of Docs 3) O710102069782025/3 O	420	10_10_2025	0710102069782025/No. of Dogs 2\	0710102060792025/5				No of chiection 1. Sign missed in page no 1 to 0	Advocate Monica
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421 15-10-2025 0710102069782025(No.of Docs 1) 0710102069782025/2 (IBC)/463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica BIC Under Sec 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED BIC Under Sec 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED 9 10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND PRIVATE LIMITED 9 23-10-2025 No of objection 1. Counsel sign missed in index Advocate Monica Advocate Monica						ROBBINS TUNNELING AND			
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ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica COMPANY PETITION IB (IBC)/463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica COMPANY PETITION IB (IBC)/463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Counsel sign missed in index Advocate Monica CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND PRIVATE LIMITED 9 23-10-2025 No of objection 1. Counsel sign missed in index Advocate Monica	421	10-10-2025	07 10 1020037 02025(NO.01 DOCS 1)	01 10102009182025/2	(100)/403(ND)2023		23-10-2025	No or objection 1. Sign missed in page no 1 to 9	Advocate Monica
422 15-10-2025 0710102069782025(No.of Docs 1) 0710102069782025/2 (IBC)/463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Sign missed in page no 1 to 9 Advocate Monica						ROBBINS TUNNELING AND			
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423 15-10-2025 0710102069782025(No.of Docs 3) 0710102069782025/3 07101									
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ROBBINS TUNNELING AND	423	15-10-2025	0/10102069/82025(No.of Docs 3)	0/10102069/82025/3	(IBC)/463(ND)2025		9 23-10-2025	NO OT ODJECTION 1. COUNSEI SIGN MISSED IN INDEX	Advocate Monica
	40.	45 40 0005	07404000070005(1)	07404000007000710	COMPANY PETITION IB	TRENCHLESS TECHNOLOGY (INDIA)		No of chication 4. Common Laters 11. 11. 1	Advanta Mania
424 15-10-2025 0710102069782025(No.of Docs 3) 0710102069782025/3 (IBC)/463(ND)2025 PRIVATE LIMITED 9 23-10-2025 No of objection 1. Counsel sign missed in index Advocate Monica	424	15-10-2025	U/10102069/82025(No.of Docs 3)	0710102069782025/3	(IBC)/463(ND)2025	PRIVATE LIMITED	9 23-10-2025	NO OT ODJECTION 1. Counsel sign missed in index	Advocate Monica

			I		CHANDRA MOHAN TYAGI VS.				
					ROBBINS TUNNELING AND				
				COMPANY PETITION IB	TRENCHLESS TECHNOLOGY (INDIA)	IBC Under Sec			
425	19-10-2025	0710102069782025(No.of Docs 2)	0710102069782025/5	(IBC)/463(ND)2025	PRIVATE LIMITED	9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
					CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND				
				COMPANY PETITION IB	TRENCHLESS TECHNOLOGY (INDIA)	IBC Under Sec			
426	19-10-2025	0710102069782025(No.of Docs 2)	0710102069782025/5	(IBC)/463(ND)2025	PRIVATE LIMITED	9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
				INTERLOCUTORY	C P ARORA ENGINEERS				
427	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
72.	10 10 2020	0710102001002020(110:01 2003 4)	0710102001002020/2	INTERLOCUTORY	C P ARORA ENGINEERS	occion co(c)	20 10 2020	The or objection 1. One rupee court rees missed in variational	ODI GI GIGICIO
				APPLICATION	CONTRACTORS PRIVATE LIMITED				
428	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED				
429	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
		,		INTERLOCUTORY	C P ARORA ENGINEERS	, ,			
				APPLICATION	CONTRACTORS PRIVATE LIMITED				
430	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	(I.B.C)/4602(ND)2025 INTERLOCUTORY	VS. BANK OF INDIA C P ARORA ENGINEERS	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				APPLICATION	CONTRACTORS PRIVATE LIMITED				
431	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				INTERLOCUTORY	C P ARORA ENGINEERS				
432	16-10-2025	0710102081332025/No of Dogs 4)	0710102081332025/2	APPLICATION	CONTRACTORS PRIVATE LIMITED	Section 60(5)	23-10-2025	No of objection 1. One runge court foce microst in validations	SDPSPartners
432	10-10-2023	0710102081332025(No.of Docs 4)	01 10102001332023/2	(I.B.C)/4602(ND)2025 CA(A) MERGER AND	VS. BANK OF INDIA	OSCHOII 60(3)	23-10-2023	No of objection 1. One rupee court fees missed in vakalatnama	ODI GRAILIIEIS
				AMALGAMATION(COMPANIE	BADERIA HEALTHCARE PRIVATE	Sub-section (I)		No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file	
433	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	S ACT)/76(ND)2025	LIMITED	of section 230	23-10-2025	IA	jateen2107
				INTERLOCUTORY	C P ARORA ENGINEERS				
434	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	APPLICATION (I.B.C)/4602(ND)2025	CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
707	10 10 2020	0710102001002020(110.01 2003 4)	0110102001002020/0	INTERLOCUTORY	C P ARORA ENGINEERS	occion co(c)	20 10 2020	10 of objection 1. One rupee court rees missed in variational	ODI GI GITTICIS
				APPLICATION	CONTRACTORS PRIVATE LIMITED				
435	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				INTERLOCUTORY APPLICATION	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED				
436	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	(I.B.C)/4602(ND)2025	VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
				CA(A) MERGER AND					
407	00 40 0005	074040007000005(N4 D 0)	07404000700000000000		BADERIA HEALTHCARE PRIVATE	Sub-section (I)	00 40 0005	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file	i-10407
437	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	S ACT)/76(ND)2025 INTERLOCUTORY	LIMITED COSMOS INFRA ENGINEERING	of section 230	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy	jateen2107
				APPLICATION	(INDIA) PRIVATELIMITED VS. GIRISH			sign missed in annexure in all volume. 3. Pagination missed in	
438	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	(I.B.C)/3117(PB)2024	LUTHRA AND ORS.	Sec 60(5)	23-10-2025	bookmarking in all volume	vijay@123
				INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	Application under any			
				APPLICATION	PERSONAL GUARANTOR TO HIM	other		No of objection 1. Kindly attach compliance order 2.True copy	
439	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	provisions- IBC	23-10-2025	sign missed in annexure	kavishaggarwala
						A			
				INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	Application under any			
				APPLICATION	PERSONAL GUARANTOR TO HIM	other		No of objection 1. Kindly attach compliance order 2.True copy	
440	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	provisions- IBC	23-10-2025	sign missed in annexure	kavishaggarwala
						Annlinet!			
				INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	Application under any			
				APPLICATION	PERSONAL GUARANTOR TO HIM	other		No of objection 1. Kindly attach compliance order 2.True copy	
441	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	provisions- IBC	23-10-2025	sign missed in annexure	kavishaggarwala
						Annlinet!			
				INTERLOCUTORY	AKHIL AHUJA VS. ARVIN RAJA	Application under any			
				APPLICATION	PERSONAL GUARANTOR TO HIM	other		No of objection 1. Kindly attach compliance order 2.True copy	
442	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	(I.B.C)/3118(ND)2025	STEEL PVT. LTD.	provisions- IBC	23-10-2025	sign missed in annexure	kavishaggarwala
				COMPANY PETITION IB	TRINITY SERVICES VS. VENUS	IBC Under Sec			
443	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	(IBC)/470(ND)2025	BUILDTECH INDIA PRIVATE LIMITED	9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
		, , , , , , , , , , , , , , , , , , , ,						,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
				COMPANY PETITION IB	TRINITY SERVICES VS. VENUS	IBC Under Sec			
444	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	(IBC)/470(ND)2025	BUILDTECH INDIA PRIVATE LIMITED	9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
				COMPANY PETITION IB	TRINITY SERVICES VS. VENUS	IBC Under Sec			
445	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	(IBC)/470(ND)2025	BUILDTECH INDIA PRIVATE LIMITED	9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
					COSMOS INFRA ENGINEERING				
				INTERLOCUTORY APPLICATION	(INDIA) PRIVATELIMITED VS. MR. GIRISH LUTHRA AND MRS. SUMAN			no of objection 1.compliance order missing in pdf 2.need every	
446	14-10-2025	0710102050212024(No.of Docs 2)	0710102050212024/1	(I.B.C)/3119(PB)2024	LUTHRA	Sec 60(5)	22-10-2025	pages sign in pdf	vijay@123
1.7									
				COMPANY	INCOME TAX OFFICER VS.	Sec 252 (1) - By	<u>'</u>		
447	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	APPEAL(COMPANIES ACT)/28(ND)2024	REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Government Body	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai
7-71	. + 10 2023		J 3102012002024/3	20(11D 2027	(Cmom PACATIONOT VI. LID.)			5. 55,500001 1. Kindly attach the compliance order.	- apa.rouu

448	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/9	COMPANY PETITION IB (IBC)95(ND)2025 COMPANY PETITION (COMPANIES	INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR	Application under any other provisions- IBC,Any other provision -	22-10-2025	no of objection 1.this pages is hindi 11,67,69, 2.compliance order needed in pdf no of objection 1.bookmarking mandatory 2.need every pages	mohana.nijhawan
449	14-10-2025	0710102052332023(No.of Docs 2)	0710102052332023/10	ACT)/123(ND)2023	HANDICRAFTS	Sec. 169(4)	22-10-2025	sign in pdf 3.compliance order missing in pdf	palashsinghai
450	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
				COMPANY PETITION IB	TRINITY SERVICES VS. VENUS	IBC Under Sec			
451	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	(IBC)/470(ND)2025 INTERLOCUTORY	BUILDTECH INDIA PRIVATE LIMITED	9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
452	14-10-2025	0710102046372025(No.of Docs 2)	0710102046372025/8	APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	22-10-2025	1.COMPLIANCE OF HEARING HELD ON 14.10.2025.	Abhirup Dasgupta
453	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
454	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
455	14-10-2025	0710102038122025(No.of Docs 2)	0710102038122025/6	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVTLTD	IBC under Sec 7	22-10-2025	no of objection 1.need every pages sign in pdf 2.compliance order missing in pdf	Ashishlu
				INTERLOCUTORY APPLICATION	TATA CAPITAL LIMITED VS. RAKESH				
456	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	(I.B.C)/1328(ND)2025 INTERLOCUTORY APPLICATION	BHATNAGAR TATA CAPITAL LIMITED VS. RAKESH	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
457	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	(I.B.C)/1328(ND)2025	BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
AFO.	4440 2025	0740402040077005(Nb of Docs 2)	0740400040073005440	COMPANY PETITION IB	INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK INDIA HOUSING FINANCE PRIVATE HIMSTED, DESERVE BANK OF INDIA	Application under any other provisions- IBC,Any other provision -	22.46.2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly	
458	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	(IBC)/95(ND)2025 INTERLOCUTORY	LIMITED ,RESERVE BANK OF INDIA	Govt body	22-10-2025	attach compliance order.	mohana.nijhawan
459	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
460	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
461	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025 INTERLOCUTORY	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
462	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
463	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	COMPANY APPEAL(COMPANIES ACT)/28(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Sec 252 (1) - By Government Body	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai
464				COMPANY APPEAL(COMPANIES ACT)/28(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Sec 252 (1) - By Government			
404	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	COMPANY APPEAL(COMPANIES	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai
465	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	ACT)/28(ND)2024	(OPTIMUM VACATIONS PVT. LTD.)		22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai

	14-10-2025	0710102010972025(No.of Docs 2) 0710102059502025(No.of Docs 2)	0710102010972025/10 0710102059502025/2	COMPANY PETITION IB (IBC)/95(ND)2025 COMPANY PETITION IB (IBC)/401(ND)2025	FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA BRILLIANT METALS PVT LTD VS. AVEENA COLD STORAGE PVT LTD INDIA HOUSING FINANCE PRIVATE	Application under any other provisions- IBC,Any other provision -	22-10-2025 22-10-2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly attach compliance order. no of objection 1.extra pdf remove submit final pdf 2.complinace order missing in pdf 3.need every pages sign and true copy in pdf 4.vakalatnama copy missing in pdf 5.bookmarking mandatory	mohana.nijhawan Lexalliance.mana
468	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	COMPANY PETITION IB (IBC)/95(ND)2025	LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED, RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ANDIA HOUSING FINANCE PRIVATE	Application under any other provisions- IBC,Any other provision - Govt body	22-10-2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly attach compliance order.	mohana.nijhawan
469	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	(IBC)/95(ND)2025 INTERLOCUTORY	LIMITED ,RESERVE BANK OF INDIA	Govt body	22-10-2025	attach compliance order.	mohana.nijhawan
470	07-10-2025	0710102079162025(No.of Docs 2)	0710102079162025/2	APPLICATION (I.B.C)/4482(ND)2025	RAVI OBEROI VS. GAURAV KATIYAR	Sec 60(5)	21-10-2025	1.compliance order missing in pdf	Rahulkumar35252022
	10-10-2025 10-10-2025	0710102012062024(No.of Docs 2) 0710102012062024(No.of Docs 2)	0710102012062024/2 0710102012062024/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024 INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024	SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order No of objection 1. Kindly attach compliance order	ankurmittallawyer@gm ankurmittallawyer@gm
473	10-10-2025	0710102012062024(No.of Docs 2)	0710102012062024/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024	SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED SANDEEP GOEL LIQUIDATOR M/S	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order	ankurmittallawyer@gm
				INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N	ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE				
474	10-10-2025	0710102012062024(No.of Docs 2)	0710102012062024/2	D)2024	PRIVATE LIMITED	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order No of objection 1. remove extra PDF. 2. kindly attach the	ankurmittallawyer@gm
475	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec	21-10-2025	compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21. No of objection 1. remove extra PDF. 2. kindly attach the	AKR Legal
476	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	(IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21.	AKR Legal
477	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. remove extra PDF. 2. kindly attach the compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21. No of objection 1. remove extra PDF. 2. kindly attach the	AKR Legal
478	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21.	AKR Legal

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479	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	COMPANY PETITION IB (IBC)/206(ND)2025	TATA CAPITAL LIMITED VS. KARAN BHATIA	Section 95(1)	21-10-2025	No of objection 1. Kindly attach compliance order 2. Notary missed in affidavit	prashantkatara
413	01-10-2023	0710102013172023(NO.OI DOCS 2)	0710102013172023/3	COMPANY PETITION IB	TATA CAPITAL LIMITED VS. KARAN	Section 33(1)	21-10-2023	No of objection 1. Kindly attach compliance order 2. Notary	prasnantkatara
480	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	(IBC)/206(ND)2025	BHATIA	Section 95(1)	21-10-2025	missed in affidavit	prashantkatara
404	07.40.0005	0740400045470005(N 0)	0740400045470005/0	COMPANY PETITION IB	TATA CAPITAL LIMITED VS. KARAN	0	04 40 0005	No of objection 1. Kindly attach compliance order 2. Notary	
481	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	(IBC)/206(ND)2025 COMPANY PETITION IB	BHATIA TATA CAPITAL LIMITED VS. KARAN	Section 95(1)	21-10-2025	missed in affidavit No of objection 1. Kindly attach compliance order 2. Notary	prashantkatara
482	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	(IBC)/206(ND)2025	BHATIA	Section 95(1)	21-10-2025	missed in affidavit	prashantkatara
			0740400050005440	COMPANY PETITION IB	PARSVNATH DEVELOPERS LIMITED			No of objection 1. Counsel details and sign missed in page no	
483	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	(IBC)/233(ND)2025	VS. VINU PROMOTERS PRIVATE LTD.	9	21-10-2025	25	jsb&associates.co.in
				COMPANY PETITION IB	PARSVNATH DEVELOPERS LIMITED	IBC Under Sec		No of objection 1. Counsel details and sign missed in page no	
484	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	(IBC)/233(ND)2025	VS. VINU PROMOTERS PRIVATE LTD.		21-10-2025	25	jsb&associates.co.in
405	06 40 2025	0740402025022025(No. of Dogs 5)	0710102025922025/10	COMPANY PETITION IB	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.		21-10-2025	No of objection 1. Counsel details and sign missed in page no	ich 9 consoliates as in
485	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	(IBC)/233(ND)2025	VS. VINU PROMOTERS PRIVATE LTD.	9	21-10-2025	25	jsb&associates.co.in
				COMPANY PETITION IB	PARSVNATH DEVELOPERS LIMITED	IBC Under Sec		No of objection 1. Counsel details and sign missed in page no	
486	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	(IBC)/233(ND)2025	VS. VINU PROMOTERS PRIVATE LTD.		21-10-2025	25	jsb&associates.co.in
				CP(AA) MERGER AND					
487	44.40.2025	0740402022472025(No. of Dogs 2)	0710102033172025/5	AMALGAMATION(COMPANIE		Sec. 230-232 - Second Motion	24 40 2025	No of objection 1. Sign missed in page no 2 to 6 2. True copy	
467	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	S ACT)/44(ND)2025 CP(AA) MERGER AND	PRIVATE LIMITED	Second Motion	21-10-2025	sign missed in annexure page no 8 and 9	cs.umaverma
				AMALGAMATION(COMPANIE	INDICARE HEALTH SERVICES	Sec. 230-232 -		No of objection 1. Sign missed in page no 2 to 6 2. True copy	
488	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	S ACT)/44(ND)2025	PRIVATE LIMITED	Second Motion	21-10-2025	sign missed in annexure page no 8 and 9	cs.umaverma
				CP(AA) MERGER AND					
489	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	AMALGAMATION(COMPANIE S ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21_10_2025	No of objection 1. Sign missed in page no 2 to 6 2. True copy	cs umayorma
409	14-10-2023	07 10 10 20 33 17 20 23 (NO.01 DOCS 2)	01 10102033112023/3	CP(AA) MERGER AND	I MVATE LIMITED	Second Motion	£1-10-2023	sign missed in annexure page no 8 and 9	cs.umaverma
				AMALGAMATION(COMPANIE	INDICARE HEALTH SERVICES	Sec. 230-232 -		No of objection 1. Sign missed in page no 2 to 6 2. True copy	
490	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	S ACT)/44(ND)2025	PRIVATE LIMITED	Second Motion	21-10-2025	sign missed in annexure page no 8 and 9	cs.umaverma
				COMPANY PETITION IB	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT	IBC under Sec			
491	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	(IBC)/338(ND)2025	COMPANY PRIVATE LIMITED	7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhvankar Panth
		,		(-			
					CHRISTOPHER OSWALD D CUNHA				
	40 40 0005		071010005151000510	COMPANY PETITION IB	VS. WTC NOIDA DEVELOPMENT	IBC under Sec			
492	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	(IBC)/338(ND)2025	COMPANY PRIVATE LIMITED	1	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
					CHRISTOPHER OSWALD D CUNHA				
				COMPANY PETITION IB	VS. WTC NOIDA DEVELOPMENT	IBC under Sec			
493	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	(IBC)/338(ND)2025	COMPANY PRIVATE LIMITED	7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
					CURIOTORUES COMMUS S CURIUM				
				COMPANY PETITION IB	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT	IBC under Sec			
494	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	(IBC)/338(ND)2025	COMPANY PRIVATE LIMITED	7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
		·							•
						Application			
				INTERLOCUTORY	AKHIL AHUJA VS. ABHISHEK RAJA	under any			
495	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	APPLICATION (I.B.C)/3119(ND)2025	PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	other provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
		2000 20000 2					0_0		
						Application			
				INTERLOCUTORY	AKHIL AHUJA VS. ABHISHEK RAJA	under any			
496	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	APPLICATION (I.B.C)/3119(ND)2025	PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	other provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
430	00-10-2023	07 10 102003332023(NO.01 DOCS Z)	01 10 102000302020/1	(I.D.O)/3113(ND)2023	SILLET VI. LID.	Provisions- IBC	21-10-2023	no or objection 1. Kindly attach compliance order	navioliayyai wala
						Application			
				INTERLOCUTORY	AKHIL AHUJA VS. ABHISHEK RAJA	under any			
407	06 10 2025	0710102052052025(No. of Door C)	0710102052052025/4	APPLICATION	PERSONAL GUARANTOR TO HIM	other	24 40 2025	No of objection 1. Kindly attack compliance and a	kayichaggarwala
497	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	(I.B.C)/3119(ND)2025	STEEL PVT. LTD.	provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
						Application			
				INTERLOCUTORY	AKHIL AHUJA VS. ABHISHEK RAJA	under any			
				APPLICATION	PERSONAL GUARANTOR TO HIM	other			1
498	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	(I.B.C)/3119(ND)2025	STEEL PVT. LTD.	provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
				INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(
499	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				INTERLOCUTORY	-				
			074040005570	APPLICATION(IBC)(PLAN)/38(
500	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(
1	1	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
501	01-10-2025	07 10 10 20337 62023 (NO.01 DOCS 21	01 10 10203310202312						
501	01-10-2025	0710102055762025(NO.01 DOCS 2)	071010203370202372	INTERLOCUTORY					
501		0710102055782025(No.of Docs 2)	0710102055782025/2		RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia

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				INTERLOCUTORY					
503	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
303	01-10-2023	0710102033762023(NO.01 DOCS 2)	0710102033782023/2	INTERLOCUTORY	RANJAN CHARRABORTI	Sec 30	21-10-2025	No of objection 1. Kindiy attach comphance order	Atuibilatia
				APPLICATION(IBC)(PLAN)/38(
504	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
504	01 10 2020	07 10 10 20 00 7 0 20 20 (NO. O. DOUS 2)	07 10 10 20 30 7 0 20 20 7 2	INTERLOCUTORY	TARGAR GHARRADORTI	000 00	21 10 2020	No or objection 1. Itinary attach compliance oracl	Attibilatio
				APPLICATION(IBC)(PLAN)/38(,				
505	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
		,		INTERLOCUTORY					
				APPLICATION(IBC)(PLAN)/38(
506	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				INTERLOCUTORY					
				APPLICATION(IBC)(PLAN)/38(
507	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
				CP(AA) MERGER AND					
				AMALGAMATION(COMPANIE		Sec. 230-232 -			
508	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
				CP(AA) MERGER AND					
				AMALGAMATION(COMPANIE	***************************************	Sec. 230-232 -			46 4000
509	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
				CP(AA) MERGER AND AMALGAMATION(COMPANIE		Sec. 230-232 -			
510	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
0.0	-3 .0 _020			CP(AA) MERGER AND	MO. O. O. I. MARIE EMILLED	CCCCIIG MOLIOII			
				AMALGAMATION(COMPANIE		Sec. 230-232 -	1		
511	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
				CP(AA) MERGER AND					111
					LUMAX AUTO TECHNOLOGIES	Sec. 230-232 -	1	No of objection 1. Order dated 19.08.2025 missed in pdf as per	
512	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	S ACT)/69(ND)2025	LIMITED	Second Motion	21-10-2025	mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
				CP(AA) MERGER AND			1		
1					LUMAX AUTO TECHNOLOGIES	Sec. 230-232 -	1	No of objection 1. Order dated 19.08.2025 missed in pdf as per	
513	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	S ACT)/69(ND)2025	LIMITED	Second Motion	21-10-2025	mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
				CP(AA) MERGER AND			1		
				AMALGAMATION(COMPANIE		Sec. 230-232 -		No of objection 1. Order dated 19.08.2025 missed in pdf as per	onunu.
514	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	S ACT)/69(ND)2025	LIMITED	Second Motion	21-10-2025	mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
				CP(AA) MERGER AND	LUMAY AUTO TECHNOLOGIES	Sec. 230-232 -		No of chication 1. Order dated 10.00 2025 missed in adf as not	
515	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Second Motion	21 10 2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
313	00-09-2023	0710102007312023(NO.01 DOCS 1)	0710102007312023/1	CP(AA) MERGER AND	LIMITED	Second Motion	21-10-2025	mentioned in index 2. Fage 110 36 to 40, 42,44 are not readable	CFINDIA
					LUMAX AUTO TECHNOLOGIES	Sec. 230-232 -		No of phicetian 4. Order dated 10.00 2025 missed in adf as not	
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516	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	S ACT)/69(ND)2025	LIMITED	Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
516	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1				21-10-2025		CPINDIA
				S ACT)/69(ND)2025 CP(AA) MERGER AND AMALGAMATION(COMPANIE	LUMAX AUTO TECHNOLOGIES	Sec. 230-232 -		mentioned in index 2. Page no 38 to 40, 42,44 are not readable No of objection 1. Order dated 19.08.2025 missed in pdf as per	
516 517	08-09-2025 08-09-2025	0710102067312025(No.of Docs 1) 0710102067312025(No.of Docs 1)	0710102067312025/1 0710102067312025/1	S ACT)/69(ND)2025 CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LIMITED	Second Motion		mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA CPINDIA
				S ACT)/69(ND)2025 CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025 CP(AA) MERGER AND	LIMITED LUMAX AUTO TECHNOLOGIES LIMITED	Second Motion Sec. 230-232 - Second Motion		mentioned in index 2. Page no 38 to 40, 42,44 are not readable No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	
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529	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/93(ND)2024	DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED.	Sec. 230-232 - Second Motion	20-10-2025	sign missed on every pages of reply. 2. Counsel sign missed on last page of reply	abhishek.nahta
				CP(AA) MERGER AND AMALGAMATION(COMPANIE	DIKSHA WINDSOR COMPUTERS	Sec. 230-232 -		1. sign missed on every pages of reply. 2. Counsel sign missed	
530	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	S ACT)/93(ND)2024	PRIVATE LIMITED.	Second Motion	20-10-2025	on last page of reply	abhishek.nahta
				CP(AA) MERGER AND AMALGAMATION(COMPANIE	DIKSHA WINDSOR COMPUTERS	Sec. 230-232 -		sign missed on every pages of reply. 2. Counsel sign missed	
531	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	S ACT)/93(ND)2024	PRIVATE LIMITED.	Second Motion	20-10-2025	on last page of reply	abhishek.nahta
				INTERLOCUTORY APPLICATION	DURGA DAS AGRAWAL VS. BANKEY				
532	19-06-2023	0710102053962023(No.of Docs 0)	0710102053962023/6	(I.B.C)/3345(ND)2023	BIHARI GOYAL	Sec 50(1)	17-10-2025	1. kindly attach the compliance order.	
	44.40.0005		07404000000000000	COMPANY PETITION IB	INDIAN BANK VS. SIRAJUDDIN	0 (05()	4= 40 000F		
533	14-10-2025	0710102082602023(No.of Docs 1)	0710102082602023/6	(IBC)/656(PB)2023 COMPANY PETITION	QURESHI	Section 95(1)	17-10-2025	1. kindly attach the compliance order.	ROSHANLJAIN
				(COMPANIES	VAIBHAV SHUKLA VS. INVENTPHILE			no of objection 1.compliance order needed in pdf	
534	14-10-2025	0710102100882023(No.of Docs 2)	0710102100882023/12	ACT)/23(ND)2024	VENTURES PRIVATE LIMITED & ORS.	Sec. 241(1)	17-10-2025	2.vakalatnama copy in reply in pdf	pverma@nkrlaw.com
					R.V.R PROJECTS PRIVATE LIMITED				
535	15-10-2025	0710200421182018(No.of Docs 2)	0710200421182018/5	COMPANY PETITION IB (IBC)/158(ND)2018	VS FERNAS CONSTRUCTION INDIA PRIVATE LIMITED	IBC Under Sec	17-10-2025	kindly attach the compliance order.	lexacorplegal
333	13-10-2023	07 10200421102010(NO.01 DOCS 2)	0710200421102010/3	INTERLOCUTORY		3	17-10-2025	1. Kindly attach the compliance order.	lexacor piegai
E26	47.06.2022	0740402052702022/No of Doco 0	0740402052702022/7	APPLICATION	DURGA DAS AGRAWAL VS. BANKEY	Sec. 45 (4)	17-10-2025	1 kindly attach the compliance ander	
536	17-06-2023	0710102053702023(No.of Docs 0)	0710102053702023/7	(I.B.C)/3338(ND)2023 INTERLOCUTORY	BIHARI GOYAL	Sec. 45 (1)	17-10-2025	1. kindly attach the compliance order.	
	40.00.000			APPLICATION	DURGA DAS AGRAWAL VSBANKEY	Sec 43(1) r/w	4= 40 000F		
537	12-06-2023	0710102052502023(No.of Docs 0)	0710102052502023/19	(I.B.C)/3428(ND)2023	BIHARI GOYAL	Sec 44 (1)	17-10-2025	kindly attach the compliance order.	
					HERO FINCORP LIMITED VSMR.	Application			
				INTERLOCUTORY APPLICATION	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE	under any			
538	19-07-2025	0710102063642025(No.of Docs 0)	0710102063642025/2	(I.B.C)/3665(ND)2025	LIMITED	provisions- IBC	17-10-2025	no of objection 1. change heading Chandigarh	
				COMPANY PETITION		Sec.			
539	15-10-2025	0710102068432025(No.of Docs 2)	0710102068432025/2	(COMPANIES ACT)/127(ND)2025	MR. HEMANT KUMAR AGARWAL VS. SATISH MITTAL	241(1),Sec. 242(4)	16-10-2025	1. notary missing. 2. Order missing.	sammanvardhan02
		,		COMPANY PETITION		. ,			
540	11-10-2025	0710102040542025(No.of Docs 1)	0710102040542025/1	(COMPANIES ACT)/108(ND)2025	MR. NISHUM GUPTA VS. WHITELINT GROUP PVT LTD AND ORS.	Sec. 241(1)	16-10-2025	kindly attach the compliance order. 2. True copy sign missed on every page of Annexures	prakhyatsharma
0.0			0.10102010012020/1	A01)/100(ND)2020		0001211(1)	.0 10 2020	on every page of Annexares	prantyatoriama
541	13-10-2025	0710102055952025(No.of Docs 2)	0710102055952025/4	COMPANY PETITION IB (IBC)/351(ND)2025	KANSAL WOOLLEN AND HOSIERY MILLS PRIVATE LIMITED	IBC Section 59	16-10-2025	1.compliance order needed in pdf	shubhamgupta
541	10 10 2020	07 10 10 20 00 00 20 20 (No. 01 20 00 2)	071010203030202074	INTERLOCUTORY	INICEO I NIVATE EMITED	ibo occilon os	10 10 2020	1.compilation of der needed in par	Shabhangapta
542	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	16-10-2025	kindly attach the compliance order.	Abhirup Dasgupta
342	14-10-2023	0710102040372023(NO.01 DOCS 3)	071010204037202377	INTERLOCUTORY	FINANCE BY	Sec 60(3)	10-10-2023	1. Kindly attach the compliance order.	Abilirup Dasgupta
			0740400040070005/7	APPLICATION	ANAMIKA KATARIA VS. KAUTILYA	0 00(5)	40 40 0005		
543	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	(I.B.C)/2696(ND)2025 INTERLOCUTORY	FINANCE BV	Sec 60(5)	16-10-2025	1. kindly attach the compliance order.	Abhirup Dasgupta
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544	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	(I.B.C)/2696(ND)2025 INTERLOCUTORY	FINANCE BV	Sec 60(5)	16-10-2025	1. kindly attach the compliance order.	Abhirup Dasgupta
				APPLICATION	ANAMIKA KATARIA VS. KAUTILYA				
545	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	(I.B.C)/2696(ND)2025 INTERLOCUTORY	FINANCE BV	Sec 60(5)	16-10-2025	kindly attach the compliance order.	Abhirup Dasgupta
				APPLICATION	ANIL KUMAR SHARMA VS. MR.	Section 19(2) /		1. bookmarking and index mandatory. 2. Both services file in	
546	12-10-2025	0710102035372025(No.of Docs 2)	0710102035372025/1	(I.B.C)/2001(ND)2025 RESTORATION	SAURABH NANDA	Regulation 30	16-10-2025	separate PDF	dgguptadhruv
				APPLICATION	BEVERLY HILLS FASHIONS PRIVATE				
547	14-10-2025	0710102007192024(No.of Docs 2)	0710102007192024/2	(IBC)/121(PB)2024 COMPANY PETITION IB	LIMITED. VS. GIRJA SHANKAR RATHI SAMEER BREJA & ANR. VS.	NCLT, 2016 IBC Under Sec	16-10-2025	1.compliance order missing in pdf	samarendrakradv
548	16-10-2025	0710102107792024(No.of Docs 2)	0710102107792024/5	(IBC)/88(ND)2025	SPICEJET LIMITED	9	16-10-2025	1. kindly attach the compliance order.	9911428065
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F /-	40.40.000	074040000457000471	07404000045700044	COMPANY PETITION IB	VS. MILLENNIUM CITY	IBC Under Sec	40 40 0005	4	Danking Mana
549	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	(IBC)/773(ND)2024	EXPRESSWAYS PRIVATE LIMITED	9	16-10-2025	1.wrong file	Rashisuri@1234
					C P ARORA ENGINEERS				
				COMPANY PETITION IB	CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY	IBC Under Sec			
550	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	(IBC)/773(ND)2024	EXPRESSWAYS PRIVATE LIMITED	9	16-10-2025	1.wrong file	Rashisuri@1234
					C P ARORA ENGINEERS				
					CONTRACTORS PRIVATE LIMITED				
551	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	COMPANY PETITION IB (IBC)/773(ND)2024	VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec	16-10-2025	1.wrong file	Rashisuri@1234
331	10-10-2020	0. 10102037312024(NO.01 DOCS 1)	0. 10102037372024/14	(100)////0(40)/2024	EX RECOVATO I RIVATE LIMITED		10-10-2020	i.m.viig ille	Nacinsulle 1254
					C P ARORA ENGINEERS				
				COMPANY PETITION IB	CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY	IBC Under Sec			
552	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	(IBC)/773(ND)2024	EXPRESSWAYS PRIVATE LIMITED	9	16-10-2025	1.wrong file	Rashisuri@1234

			1	COMPANY PETITION IB					
553	14-10-2025	0710102082612023(No.of Docs 1)	0710102082612023/7	(IBC)/660(PB)2023	INDIAN BANK VS. KIRAN QURESHI	Section 95(1)	16-10-2025	1. kindly attach the compliance order.	ROSHANLJAIN
				INTERLOCUTORY APPLICATION	M/S. CONCORD INFRASTRUCTURE PVT. LTD. VSM/S. SHUBHKAMNA			kindly attach the compliance order. 2. bookmarking	
554	11-10-2025	0710102045382023(No.of Docs 2)	0710102045382023/1	(I.B.C)/3930(ND)2023 COMPANY PETITION	BUILDTECH PVT. LTD.	Sec 60(5)	16-10-2025	mandatory	tarun.2349.
555	14-10-2025	0710102166652019(No.of Docs 1)	0710102166652019/13	(COMPANIES ACT)/32(ND)2020	UNION OF INDIA THROUGH SFIO VS. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	16-10-2025	bookmarking mandatory 2. Counsel Sign and details missed on index of PDF.	sfionclt
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556	13-10-2025	0710102088072025(No.of Docs 3)	0710102088072025/1	ACT)/364(ND)2025	PRIVATELIMITED	NCLT	16-10-2025	1.all document file separately with order in pdf	animeshras
557	11-10-2025	0710102058852025(No.of Docs 2)	0710102058852025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2025	1.compliance order missing in pdf	9899393420
558	11-10-2025	0710102058852025(No.of Docs 2)	0710102058852025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2025	1.compliance order missing in pdf	9899393420
559	14-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/17	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	15-10-2025	Twenty Five rupees welfare ticket and three Rupees court fee missed on vaklatanama.	siddharth bhatli
				INTERLOCATORY APPLICATION(COMPANIES	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS.				
560	11-10-2025	0710102081892022(No.of Docs 1)	0710102081892022/7	ACT)/284(PB)2022 INTERLOCATORY	ABW INFRASTRUCTURE LIMITED SATINDER PAL SINGH BHATIA &	NCLT	15-10-2025	1.wrong file	baldevsajwan
561	11-10-2025	0710102081892022(No.of Docs 2)	0710102081892022/8	APPLICATION(COMPANIES ACT)/284(PB)2022	SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	15-10-2025	1.kindly file IA	baldevsajwan
		0710102038422025(No.of Docs 3)	0710102038422025/5	COMPANY PETITION IB (IBC)/288(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec	14-10-2025	twenty five Rs. welfare tickets and three Rs. Court fee missed on vakaltanama and kindly stick on blank space of vakaltanama	knmnclt
				COMPANY PETITION IB	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH ESTATE	IBC under Sec		kindly twenty five rs welfare tickets and 3 rs court fee	
563	10-10-2025	0710102039072025(No.of Docs 3)	0710102039072025/6	(IBC)/290(ND)2025 TRANSFER	DEVELOPERS PRIVATE LIMITED SUNIL PARMANAND KEWALRAMANI	Rule 11 of NCLT,Rule16(d),NCLT	14-10-2025	missed on vaklatanama kindly paste on blank space No of objection 1. Index and bookmarking missed 2. 15rs	knmnclt
564	09-10-2025	0710102085972025(No.of Docs 1)	0710102085972025/1	APPLICATION/55(PB)2025	VS. KANHIYALAL KEWALRAMANI	Rules,2016	13-10-2025	welfare ticket missed	SKRADVOCATES
565	12-10-2025	0710102080272025(No.of Docs 5)	0710102080272025/1	COMPANY PETITION (COMPANIES ACT)/154(ND)2025	PUSHPA RANI VS. CAPITAL FLOUR	Sec. 241(1),Sec. 242(4)	13-10-2025	no of objection 1. volume wise index in all volume 2. book marking missed 3. vakalatanama missed 4 ocr missed 5 annexures pages missed sign with true copy	Mohan and Co.
500			07404000500400444	COMPANY PETITION IB	MANAGEMENT SERVICES PRIVATE LIMITED VS. OJAAN REALTY	IBC under Sec	40.40.0005		Kariha Girahal
566	08-10-2025	0710102056242024(No.of Docs 2)	0710102056242024/11	(IBC)/177(ND)2025	PRIVATE LIMITED PASHUPATI FACILITY &	7	13-10-2025	Kindly attach the compliance order.	Kanika Singhal
567	08-10-2025	0710102056252024(No.of Docs 2)	0710102056252024/9	COMPANY PETITION IB (IBC)/127(ND)2025	MANAGEMENT SERVICES PRIVATE LIMITED VS. PRODOT MEDIA PRIVATE LIMITED	IBC under Sec 7	13-10-2025	Kindly attach the compliance order	Kanika Singhal
568	08-10-2025	0710102086102025(No.of Docs 2)	0710102086102025/1	INTERVENTION PETITION (IBC)/65(PB)2025	VIGNESHWARA BARTER INVESTORS ASSOCIATION VS. LAVKASH VERMA	Sec 60(5)	13-10-2025	No of objection 1. Kindly attach compliance order	psIchambers
569	10-10-2025	0710102156522019(No.of Docs 1)	0710102156522019/9	COMPANY APPLICATION(IBC)/606.(ND)2 019	MODEL LOGISTICS PRIVATE LIMITED VS. M/S ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	13-10-2025	kindly attach the compliance order	VIVEK PARTI
570	11-10-2025	0710102107382019(No.of Docs 1)	0710102107382019/15	COMPANY PETITION IB (IBC)/1825(PB)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	IBC under Sec	13-10-2025	Remove Double pagination page no 1 to 32. 2. kindly attach the compliance order	sanjeev bindal
571	09-10-2025	0710102057222024(No.of Docs 1)	0710102057222024/42	TRANSFER PETITION(COMPANIES ACT)/32(PB)2024	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	Sec 433(e)/433(f) of CA 1956	13-10-2025	No of objection 1. Index missed 2. Kindly attach compliance order	vaibhav90
572	10-10-2025	0710102024822024(No.of Docs 1)	0710102024822024/12	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	13-10-2025	kindly attach the compliance order.	Ashishlu
573	08-10-2025	0710102040602023(No.of Docs 2)	0710102040602023/15	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	13-10-2025	Sign missed on every page of reply 2. Three rs. court fee missed on vaklatanama	yugam2107
		0710102016492023(No.of Docs 3)	0710102016492023/15	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec	13-10-2025	wrong file, kindly file in application	Fidere2

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575	09-10-2025	0710102106002022(No.of Docs 2)	0710102106002022/6	(I.B.C)/24(ND)2023	SANYAM GOEL VSPUNIT TYAGI	provisions- IBC	13-10-2025	index and pdf 3. Bookmaking missed	prakhyatsharma
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576	09-10-2025	0710102106012022(No.of Docs 2)	0710102106012022/6	(I.B.C)/6395(ND)2022	SANYAM GOEL VSPUNIT TYAGI	provisions- IBC	13-10-2025	index and pdf 3. Bookmaking missed	prakhyatsharma
				INTERLOCUTORY	CGST & CENTRAL EXCISE				
577	08-10-2025	074040202020202020No of Door 2)	0710102020292022/8	APPLICATION (I.B.C)/2111(PB)2022	VSTWENTY FIRST CENTURY WIRE	Con CO(E)	42 40 202E	Twenty Five Rs. welfare ticket missed on Vakalatanama in PDF	Komal Bhoir
311	06-10-2023	0710102020292022(No.of Docs 2)	0710102020292022/8	(I.B.C)/2111(FB)2022	ROOS LTD.	Sec 60(5)	13-10-2025	FDF	Romai Brion
				INTERLOCUTORY	VARDHMAN PARIVAR ASSOCIATION				
				APPLICATION	VS. M/S DUCTURUS RESOLUTION				
578	11-10-2025	0710102083352025(No.of Docs 2)	0710102083352025/1	(I.B.C)/4776(ND)2025	PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	13-10-2025	No of objection 1. Kindly attach compliance order	KaranValecha
					IMAGINE MARKETING LIMITED VS.				
				COMPANY PETITION IB	BRIGHT BEGININGS PRIVATE	IBC Under Sec			
579	09-10-2025	0710102077052025(No.of Docs 1)	0710102077052025/2	(IBC)/499(ND)2025	LIMITED	9	13-10-2025	No of objection 1. Index missed 2. one rs court fees missed	PRAVESH.YADAV101993@
					SANYAM GOEL RESOLUTION				
					PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD VSMR.				
				INTERLOCUTORY	PUNIT TYAGI DIRECTOR (POWER				
				APPLICATION	SUSPENDED) OF M/S PROVIEW			No of objection 1. Remove extra pdf 2. Pagination missed in	
580	09-10-2025	0710102053362025(No.of Docs 2)	0710102053362025/5	(I.B.C)/3105(ND)2025	INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	13-10-2025	index and pdf 3. Bookmaking missed	prakhyatsharma
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					SANYAM GOEL RESOLUTION				
					PROFESSIONAL FOR NITYA				
				INTERLOCUTORY	REALTECH PVT. LTD VSMR. PUNIT				
				INTERLOCUTORY APPLICATION	TYAGI DIRECTOR (POWER SUSPENDED) OF M/S NITYA			No of objection 1. Remove extra pdf 2. Pagination missed in	
581	09-10-2025	0710102053372025(No.of Docs 2)	0710102053372025/5	(I.B.C)/3110(ND)2025	REALTECH PVT. LTD. & ORS	Sec 66(1)	13-10-2025	index and pdf 3. Bookmaking missed	prakhyatsharma
501	03 10 2020	07 10 10200007 2020(110:01 2000 2)	07101020007202070	(1.5.0)/0110(115)2020	ENDLESS SERVICES PRIVATE	000 00(1)	10 10 2020	mack and par o. Bookmaking missed	pruniyatonama
				COMPANY PETITION IB	LIMITED VS. SLR TECHINFRA	IBC under Sec			
582	09-10-2025	0710102068022021(No.of Docs 2)	0710102068022021/13	(IBC)/565(PB)2021	PRIVATE LIMITED	7	13-10-2025	No of objection 1. Kindly attach compliance order	Kanika Singhal
						Sec.			
				COMPANY PETITION		241(1),Sec.			
F00	00 40 5555	074040000044000471	0740400000440004/0	(COMPANIES		242(4),Rule 11	40 40 0000	A like the attack the assemblement	
583	08-10-2025	0710102009442021(No.of Docs 2)	0710102009442021/8	ACT)/46(ND)2021	VOHRA	of NCLT	13-10-2025	kindly attach the compliance order.	ankurmahindro
				INTERLOCUTORY	TEKDAM VADAV AND OTHERS VS	Rule 11 of			
				INTERLOCUTORY APPLICATION	TEKRAM YADAV AND OTHERS VS. JALESH KUMAR GROVER	NCLT, 2016,Section			
584	11-10-2025	0710102058142025(No.of Docs 2)	0710102058142025/3	(I.B.C)/3261(PB)2025	RESOLUTION PROFESSIONAL	60(5)	13-10-2025	1. kindly attachment the copy of vakaltnama	akshitpradhan
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				COMPANY PETITION	AUDE PRIYA DONATELLE WACZIARG	Sec.			
				(COMPANIES	EP ENGEL VS NEEMRANA HOTEL	242(4),Sec.		No of objection 1. order dated 04.07.2024 missed in pdf as per	
585	08-10-2025	0710200413922017(No.of Docs 1)	0710200413922017/143	ACT)/401(ND)2017	PVT LTD & ORS	241(1)	13-10-2025	mentioned in index.	Ashishlu
				COMPANY PETITION IB		IBC Under Sec	40 40 0005		
586	07-10-2025	0710102095082019(No.of Docs 4)	0710102095082019/15	(IBC)/1587(ND)2019	VS. M K S OIL PRIVATE LIMITED	9 	10-10-2025	1.all document file separately	Laws.lance
587	08-10-2025	0710102069402025(No.of Docs 1)	0710102069402025/2	APPLICATION	ITS PROPRIETOR MAYANK	under any	10-10-2025	missed in affidavit	advabhinav.choudhary
588	08-10-2025	0710102007582025(No.of Docs 1)	0710102007582025/3	APPLICATION	SERVICES LLP VS. NA	under any	10-10-2025	No of objection 1. One rs court fees missed in vakalatnama	shivamgautam02
				COMPANY PETITION (COMPANIES	PAVEL GARG VS. M/S QUEENSTOWN	41-43 of 11 B		No of objection 1. Counsel details missed in index 2. True copy	
589	08-10-2025	0710102069972025(No.of Docs 1)	0710102069972025/1	ACT)/134(ND)2025	INFRA PROJECTS LLP	act, 2008	10-10-2025	sign missed in annexure	Nidhi@jain
590	07-10-2025	0710102094882024(No.of Docs 2)	0710102094882024/1	APPLICATION (COMPANIES		Rule 48	10-10-2025	Compliance order and index is missing	vaibhav.vermaadv
591	07-10-2025	0710102075402024(No.of Docs 2)	0710102075402024/1	APPEAL(COMPANIES	LIMITED VS. INCOME TAX	Sec 252 (1)	10-10-2025	1.complinace order needed in pdf	kmaoffice
592	08-10-2025	0710102078372025(No.of Docs 5)	0710102078372025/1	APPLICATION/52(PB)2025	PACKAGING PRIVATE LIMITED	T Rules,2016	09-10-2025	·	Khaitanlegal
-				2.0	VIBHA NARULA GUPTA &				
				INTERLOCUTORY	CHITRANJAN GUPTA VS. NARENDRA				
				APPLICATION	KUMAR SHARMA RP OF SPAZE	Section		No of objection 1. ORDER DATED 29.10.2025. missed in pdf as	
593	07-10-2025	0710102056462025(No.of Docs 1)	0710102056462025/3	(I.B.C)/3253(ND)2025	TOWER PVT LTD	60(5)/Rule 11	09-10-2025	per mentioned in index	knmnclt
				COMPANY	LUNSONS HERBAL PRIVATE LIMITED				
E0.4	07 40 0005	0740402002472024/N= -4 D= 4	0740402002470004/0	APPEAL(COMPANIES	VS. REGISTRAR OF COMPANIES NCT	Con 252 (4)	00 40 2005	No of objection 1. Index and bookmarking missed 2. Notary	Novem04
594	07-10-2025	0710102002172024(No.of Docs 1)	0710102002172024/6	ACT)/48(ND)2024 COMPANY PETITION	OF DELHI & HARYANA	Sec 252 (1)	09-10-2025	missed in affidavit	Naren01
				(COMPANY PETITION	GEETA BATHLA VS DP PLASTICS			No of objection 1. ORDER DATED 19.08.2025 missed in pdf as	
595	06-10-2025	0710200412962017(No.of Docs 2)	0710200412962017/14	ACT)/427(ND)2017	PVT. LTD. & ORS.	Sec. 241(1)	09-10-2025	per mentioned in index	sonalijoon
					SERIOUS FRAUD INVESTIGATION				
				COMPANY PETITION	OFFICE ON BEHALF OF UNION OF				
				(COMPANIES	INDIA VS. BHUSHAN AIRWAYS			No of objection 1, Kindly attach compliance order 2.	
596	06-10-2025	0710102032642023(No.of Docs 1)	0710102032642023/98	ACT)/105(ND)2023	SERVICES PRIVATE LIMITED	Sec 241 (2)	09-10-2025	Bookmarking missed	sfionclt
1				COMPANY DETITION IS	CATALYST TRUSTEESHIP LIMITED	IBCd C-		No of objection 1. three rs court fees and 25 rs welfare ticket	
		1		COMPANY PETITION IB	VS. PARSVNATH ESTATE	IBC under Sec	1		İ
597	07-10-2025	0710102039072025(No.of Docs 3)	0710102039072025/5	(IBC)/290(ND)2025	DEVELOPERS PRIVATE LIMITED	7	09-10-2025	missed in vakalatnama	knmnclt

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				INTERLOCUTORY APPLICATION	SOMANI WORSTED LIMITED VS. MR.			No of objection 1. Index and bookmarking mandatory 2. Kindly	
598	06-10-2025	0710102087702022(No.of Docs 2)	0710102087702022/5	(I.B.C)/5287(PB)2022	AMIT AGRAWAL	Sec 60(5)	09-10-2025	attach compliance order	quadlegal
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					EMPLOYEES PROVIDENT FUND				
					ORGANIZATION THROUGH				
				INTERLOCUTORY	REGIONAL PROVIDENT FUND			No of objection 1. order dated 02.04.2025 and 20.08.2025	
				APPLICATION	COMMISSIONER VS. MR MANOHAR			missed in pdf as per mentioned in index 2. True copy sign	
599	07-10-2025	0710102011702025(No.of Docs 1)	0710102011702025/1	(I.B.C)/712(ND)2025	LAL VIJ LIQUIDATOR	Section 60(5)	09-10-2025	missed in annexure	BBPRADHAN
				COMPANY DETITION ID	CATALYST TRUSTEESHIP LIMITED	IDO		No of chication 4 three as asset for a seed OF as welfare ticket	
600	07-10-2025	0710102038422025(No.of Docs 3)	0710102038422025/4	COMPANY PETITION IB (IBC)/288(ND)2025	VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec	09-10-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama 2. Page no 69 not readable	knmnclt
000	07-10-2023	0710102036422023(NO.01 DOCS 3)	0710102036422023/4	COMPANY PETITION	LIMITED	,	09-10-2023	Illissed III Vakalatilailla 2. Fage 110 05 110t readable	Killillett
				(COMPANIES		Sub-Section (1)		No of objection 1. Kindly attach compliance order 2. True copy	
601	07-10-2025	0710102057672023(No.of Docs 4)	0710102057672023/10	ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	0f Section 66.	09-10-2025	sign missed page no 12 to 19.	amittyagi123
					KAMALL AHUJA LIQUIDATOR OF		1		
					JAGTAR SINGH & SONS	Section 25(2)(j),			
				INTERLOCUTORY	HYDRAULICS PVT. LTD VS. JAGTAR	43,45,47,50,60(
602	07-10-2025	0710102066612025(No.of Docs 2)	0710102066612025/2	APPLICATION	SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	5),66/Regulatio n 35A	09-10-2025	No of objection 1. wrong file, Kindly file IA	legal.bajaj
002	07-10-2023	0710102000012025(NO.01 DOCS 2)	0710102000012023/2	(I.B.C)/4105(ND)2025	UNIQUE ENGINEERS LIMITED VS.	II 35A	09-10-2023	No of objection 1. Wrong file, Kindiy file IA	legal.bajaj
				COMPANY PETITION IB	DEEPAK BUILDERS & ENGINEERS	IBC Under Sec			
603	06-10-2025	0710102053842025(No.of Docs 1)	0710102053842025/2	(IBC)/402(ND)2025	INDIA LIMITED	9	09-10-2025	No of objection 1. Kindly attach compliance order	Surender@98
				COMPANY PETITION					
				(COMPANIES				No of objection 1. Copy of vakalatnama missed 2. Page no 16	
604	07-10-2025	0710102065362023(No.of Docs 1)	0710102065362023/11	ACT)/141(ND)2023	TR ARYA VS. AJAY DILAWRI	Sec. 241(1)	09-10-2025	need Hindi to English translation	rohanchawla
				COMPANY PETITION (COMPANIES	MRS. BABITA SINGH VS. ADAAB	Sec. 241(1),Sec.		No of objection 1. Index and bookmarking mandatory 2.	
605	06-10-2025	0710102057422021(No.of Docs 2)	0710102057422021/4	ACT)/139(PB)2021	HOTELS LTD.	241(1),Sec. 242(4)	09-10-2025	Pagination missed in pdf	vishalganda
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					JAGTAR SINGH & SONS	Section 25(2)(j),			
				INTERLOCUTORY	HYDRAULICS PVT. LTD VS. JAGTAR	43,45,47,50,60(
				APPLICATION	SINGH MEMBER OF SUSPENDED	5),66/Regulatio			
606	06-10-2025	0710102066692025(No.of Docs 2)	0710102066692025/2	(I.B.C)/4064(ND)2025	BOARD OF DIRECTORS	n 35A	09-10-2025	No of objection 1. Wrong file, kindly file IA	legal.bajaj
					J C FLOWERS ASSET		1		
					RESONSTRUCTION PRIVATE				
				COMPANY PETITION IB	LIMITED VS STARGAZE	IBC under Sec	1		
607	06-10-2025	0710102009762024(No.of Docs 2)	0710102009762024/3	(IBC)/173(ND)2024	ENTERTAINMENT PRIVATE LIMITED	7	08-10-2025	No of objection 1. counsel details missed in index	Om@NCLT25
					INTEGRATED BATTERIES INDIA PVT.				
	05 40 0005	074040000700040/N4 F	074040000700040446	COMPANY PETITION IB	LTD. VS. INTEGRATED BATTERIES	IBC Under Sec	00 40 0005	No of ablastics & Mindle offeet consultance and	de accepte de accep
608	05-10-2025	0710102002722019(No.of Docs 2)	0710102002722019/16	(IBC)/177(ND)2019	INDIA PVT. LTD.	9	08-10-2025	No of objection 1. Kindly attach compliance order Sorry for the inconvenience due to NIC Technical issue Defects are not	dgguptadhruv
				RAASAA RETAIL PRIVATE				visible Due to the ongoing relocation, the existing helpdesk number (011-	
609	4			LIMITED	4			24363846) is currently nonfunctional as the line is being transferred.In	
							1	case of any doubt kindly contact concerned Bench or Shri	
610	25-10-2025	0710102053072025/7	710102053072025	Vs.	Sec. 230-232 - Second Motion	Report	28-10-2025	PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	

PRASHANT KUMAR

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DEPUTY REGISTRAR
PRASHANT KUMAR
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ASSISTANT REGISTRAR
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